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चाहिये। एक और काम यह हाउस, यह सदन, कर सकता है, अगर आप या अगर सदन इम राय के हो कि प्रिविलेज कमेटी में भी भेजने से क्या मतलव, सारा मामला साफ है। Everything is above board. हर चीजें साफ है तो देन एंड देयर, इभीडियेटली, यह हाउस यहां बैठकर उस पर फैसला ले ले। एक तरीका और हो सकता है जिसके बारे में में बहुत साफ नहीं हूं मगर में आपके सामने अर्ज कर देना चाहता हूं क्योंकि यह मसला लोक सभा में भी उठा है और पिबलक एकाउंट्स कमेटी दोनो सदन के मेम्बरों से बनती है तो दोनो सदन की एक मीटिंग हो

SHRI M. M. DHARIA: How this question comes in here? This argument cannot come here.

र्श्वा राजनारायण : बगैर सुने आप क्यो ऐसा कहते हैं।

तो दोनों की संयुक्त बैठक बुलाई जाय, अगर कोई ऐसा प्रोसीजर हो, आप इसको बूढें कि लोक सभा और राज्य सभा की एक ज्वाइंट सिटिंग हो और ज्वाइंट सिटिंग बैठकर के इस मसले पर हम विचार करें, आज करें, अभी करें या कल करें, जितनी जल्दी हो सके करें।

श्री समापति आप खत्म कर दें तो अच्छा है।

श्री राजनारायण: मेरा इतना ही निवेदन है कि आप हमारी इस भावना को जगह दें और सुब्रह्मणयम् साहब के मामले पर, जो उनके जिरये सारी बंगलिंग हुई है और अब तक बेहयायी के साथ मंत्री-पद पर बने हुये है उसके बारे में, यह सदन अपना कोई निर्णय दे, और विडक्ट देने के लिये सदन बैठ कर पी० ए० सी० की रिपोर्ट पर विचार करे या उनके मामले को प्रिविलेज कमेटी के सामने लाकर के यह सदन फौरन फैसला करे। यह हमारा आपसे निवेदन है।

श्री समापित : में आपको इस वक्त
प्रिविलेज के सवाल को उठाने की इजाजत
नहीं देता । प्रिविलेज का मामला गालिबन
कल उठेगा, भूपेश गुप्त साहब ने जो नोटिस
दिया है मौका इस पर गुफ्तगू के लिये जायेगा
ताकि भूपेश गुप्त साहब यह मुझे समझायें
कि में उसको स्वीकार कर लू, पहले तो मेरी
कंसेंट उसमें चाहिये और उस कंसेंट के लिये
में भूपेश गुप्त साहब से यह कहूंगा कि मुझे यह
बताये कि वह क्यों चाहिये। आपको तो
मैंने सुन लिया। मेम्बर्स कल मुझे बतायेंगे कि
प्रिविलेज क्यों बनता है।

श्री राजनारायण आखिर मेरा मोशन कब आयेगा, श्रीमान्, यह तो मालूम हो ।

श्री सभापति : मोशन आपका एडिमट हो गया है नो-डेट-येट-नेम्ड-मोशन की तरह, जब प्रोग्राम में आयेगा तो पेश हो सकेगा।

श्री राजनारायण तब तो वह मोशन महत्वहीन हो जायगा।

श्री समापति : तो मै क्या करूं।

Shall we pass on to the next business ? It is 1 O'clock. The House stands adjourned till 2.30.

The House then adjourned for lunch at one of the clock.

The House reasembled after lunch at half-past two of the clock, the VICE-CHAIR-MAN (SHRI M. P. BHARGAVA) in the Chair

RESOLUTION RE LEVYING OF EX-PORT DUTY ON CERTAIN COMMO-DITIES—Con:d.

SHRI K. K. SHAH (Maharashtra): Mr Vice-Chairman, Sir, my friend, Mr Bhupesh Gupta, was waxing eloquent on the question that the consumer would suffer because the export duty has been levied.

(West SHRI BHUPESH GUPTA Bengal): No, no; you misunderstood me. I never said that the consumer will suffer because of the Export Duty. I said the consumer will suffer as a result of the things that you are doing.

SHRI K. K. SHAH: All right, the consumer will suffer as a result of what we are doing.

SHRI BHUPESH GUPTA: I referred to Mr. Manubhai Shah's statement and I said, "Cut your consumption. Drink less tea and send it outside."

SHRI K. K. SHAH: It is now therefore necessary that I should give him a little idea of what devaluation means. In this country, what is known as the Reserve Bank controls the internal money circulation. If payments have to be made to a foreign country to a larger extent, to that extent the Reserve Bank withdraws more money from internal circulation. If payments аге made foreign to а country to a lesser extent, to that extent the Reserve Bank withdraws lesser money from internal circulation. In fact, devaluation has the effect of deflation. Therefore, devaluation does not change the difference. So far as the article is con-(Interruptions) My dear Sir. cerned. please bear with me patiently, and you will agree with me. Mr. Dahyabhai Patel may also revise his opinion if he likes. Coming to devaluation, take for example an article which cost us 10 Dollars prior to devaluation. In that event, prior to devaluation, it was the Reserve Bank which was making payment of the 10 Dollars on behalf of an Indian importer and was taking from the Indian importer Rs. 45. Today, if the same article cost us 10 dollars, it will continue to cost us 10 Dollars, but the Reserve Bank, while making payment of the 10 Dollars to a foreign country, will take from the Indian importer Rs. 75. This is the difference. So far as the article is concerned, there are two types of transactions which take place in the international market, transactions which take place on the basis of barter agreement or rupee payment. I will deal with the transactions which are on the basis of rupee payment or barter agreement later on. But transactions which take place otherwise in the international market are either in Dollars or in Pounds Sterling or in Marks or in the other currencies of other countries. devaluation the prices of these commodities do not change at all so far as the Pound, Dollar or Mark is concerned. The same price will be paid by the Reserve Bank. The only difference is that the Indian importer, instead of paying what he was paying before the 5th of June, will pay 57 per cent more to the Reserve Bank. not to a foreign country. In the same way if a pound of tea was fetching six shillings in the international market, it will continue to fetch six shillings today. The Reserve Bank will receive six shillings from the foreign purchaser and will pay to the Indian exporter, instead of Rs. 4.50 paise, Rs. 6.75 paise. Therefore, so far as devaluation is concerned, neither the prices of the international commodities, as they are known in the international market, have been changed, nor our liabilities have gone up. Whether our liability is 2,000 dollars or 1500 dollars, it has gone up in rupees, not in dollars.

SHRI BHUPESH GUPTA . You are saying nothing has gone up.

SHRI K. K. SHAH: You will see what Devaluation has internal has gone up. effect. Devaluation has no external effect whatsoever. It is the correct answer. For example, our international debt is paid in Pounds, Dolars, Marks and so on.

SHRI C. D. PANDE (Uttar Pradesh) From Rs. 2600 crores our debts have gone up to Rs. 4800 crores. Do you mean to say that the difference of Rs. 1700 crores signifies nothing?

SHRI K. K. SHAH: Yes, I am coming to that. It is in terms of rupees, please remember.

SHRI BHUPESH GUPTA: On a point of order. Are we entitled in this House to exhibit our colossal ignorance in the manner in which he is doing?

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Well, you can put that question to yourself.

SHRI K. K. SHAH: Perhaps my learned friend does not want to understand.

abliai V PĀTĒL (Guia. SHRI DAHY An of order Are we disrat). On a poin? The debate seems to cussing devaluat , because Mr Shah is probe on devaluation ves on devaluation We pounding with him or not I think the may on the Devaluation of the Rupee Mc and in the name of Mr. Bhupesh Gupta and I was waiting to see him move the Motion But Mr Shah is bring ng in de. valuation which is not the subject of the Resolution under discussion

THE VICE-CHAIRMAN (SHRI M P BULLIGAVA) The subject of the Resolu. non seconnected with devaluation indirectly

"IRI" K K SHAH The export levy s connected with devaluation. Sir, I again repeat, and I beg of my friends to lend their ears o me The reason is simple The payment that is made to a foreign country, so Far as our debt is concerned, is in Dollars, t Pounds, etc., and Rupees are not accepted in payment of our debts, and me debt is paid by selling our goods outside. The good's are sold outside either for Pounds or Doklars or Marks, or they are sold on the basi of barter agreements, or on the basis of rulpees with rupee payment countries. I am not dealing for the time being with rupee pigyment countries, or barter agreements 💃 am dealing with the international markey. This is why this export duty has been levied. Now why is export duty levied? The export duty is levied for the simple reason that the worth of a dollar has usen no Rs 750 after de valuation from Rs before devalu-Now if with exporty would not have been levied, we would've received the sales in the ernational less from mark the price which is paid being in Dollars

in Pounds, the exporter in India would have got much . than he would have got prier to devalue, and thereby the prices for internal consultion would have gone up. It is with a view to seeing tha the prices for internal consum tion do no go up that the export duty has been levied If a man is getting in the international safety ket six shillings for a pound of tea, and transactions taking place in rupee. six shillongs today cost Rs 7.50 in his country, then nobody will be interested in levied That is the object of export.

So far as our exports are concerned, 80 per cent of our exports are traditional exports. They are either of jute or of tea or of coffee, and these commodities have an international market There the price is quoted not in Rupees My friend, Mr Babubhai Chinai, may keep an open mind, otherwise in his transactions he may com mit mistakes He has been rather con of international fused on the question foreign exchange. So let him try to under stand again

SHRI BHUPESH GUPTA He has an open mind and an open purse for you

SHRIK K SHAH Thank you very Therefore, if not now, at least when he deals with the transactions he will realise that these commodities, coffee, tea, jute. have an international market and the price is quoted in international currency, that 15 in Dollars, Pounds and so on When devaluation takes place, the price in the international market does not come down

SHRI AKBAR ALI KHAN (Andhra Pradesh) We will have to send more goods, double the quantity in order to get the same amount

SHRI K K SHAH No That is why this export duty is being levied

SHRI C D PANDE This Rs 1,700 crores more of your liabilities, is it of no consequence?

SHRI BHUPESH GUPTA Now, he is saying shocking things. In order to earn 100 dollars in America, he says we do not have to send more goods after devaluation Then what is this devaluation for?

SHRI K K SHAH You are talking the transaction takes place in rupee wher

J BHUPESH **GUPTA** That is Sw ll happen

SHRI K. K. SHAH I have been tell ing my hon, friend that he is talking of

SHRI DAHYABHAI V. PATEL: We selling at Rs 450 unless the export duty is do not have anything but rupee in this country.

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SHRI K. K. SHAH: We are talking of foreign exchange.

SHRI BHUPESH GUPTA: You are in thorough state of confusion.

SHRI BABUBHAI M. CHINAI (Mahaashtra): After this devaluation of the upee, where we paid Rs. 4.76 for a dollar we now pay Rs. 7.53 and therefore to that extent devaluation of the rupee has taken place. So for earning 100 dollars you will now have to pay 57.5 per cent more. Is hat correct?

SHRI K. K. SHAH: Yes, in rupee.

SHRI BHUPESH GUPTA: And so to earn that much you will have to send 57.5 per cent more of goods.

SHRI K. K. SHAH: If my hon, friend vill bear with me, I will explain the posi-He is mixing up what will be paid in oreign exchange and what you will be payag in rupee.

SHRI BHUPESH GUPTA: That is vhat it is.

SHRI K. K. SHAH: No. So far as he export duty is concerned, the export luty is intended to see that the foreign exhange earnings continue to be the same o far as the traditional exports are conerned.

SHRI BHUPESH GUPTA: You don't ave to send out more quantities of goods?

SHRI K. K. SHAH: Export duty, I reest-and you can get it examined by any xpert economists-is intended to see that ur foreign exchange earnings continue to e the same so far as the traditional itere concerned.

SHRI BHUPESH GUPTA: How \

SHRI K. K. SHAH: If my hon, friend ill bear with me for a moment, I will exlain the position by taking an example. ticle which cost Rs. 10 prior to this deduation and that it had import content orth Rs. 3. After devaluation this import

content will cost Rs. 4.50 g
price of the article will and therefore the be Rs. 11.50.

SHRI BHUPESH GU May be a little less.

SHRI K. K. SHAHi: Let us say n be Rs. 11.50. Now Rs. 11.50 prior to devaluation was equivalent to 2.ars and today after this devaluation Rs. 11.50 will be equal to only 12 dollars. Therefore, in order that we may not real e 1½ dollars but with a view to realising 'the same 2½ dollars we are putting this emport duty. That is the correct position is a very simple matter.

SHRI BHUPESH GUPTA: simple thing.

SHRI K. K. SHAH: That is simple and now my hon. friend understances it.

SHRI BHUPESH GUPTA ! You can say the earnings will be taken a way in order to meet this requirement.

SHRI K. K. SHAH: Earnings will not be taken away if the import outy is properly levied in the countiry.

THE VICE-CHAIR MAN (SHRI M. P. BHARGAVA): Mr. Shah on inis Relution Mr. Gupta will not understa . it. But if you are speakin's whis own Resolution, then he will understand you.

GUPTA: SHRI BHUPESH My trouble with my frien mat he is confused.

trouble SHRI K. SHAH: And my with you that you don't bear with the man and don't try to understand me. will again repeat for your information that the . . .

SHRI BHUPESH GUPTA: No, need not repeat.

SHRI K. K. SHAH: You can underunis much. Just as the prices of im-Inted articles in rupee have gone up, in hat will satisfy him. Take for example an the same way, while you exchange that price of exports for the purpose of trade into dollars, the price in dollars will be less. And we do not want our export earnings to go down. Therefore we are putting this export duty. If that is understood, then it is a very simple thing.

AN HON. MEMBER: Import duty?

SHRI K. K. SHAH: No, export duty. It is not import duty. And again I repeat, if my hon, friends will bear with me. An article which cost Rs. 10 prior to devaluation and in which the import content was costing Rs. 3/- the same article will now be costing Rs. 11.50 after devaluation because the cost of that import content has gone up by Rs. 1.50, that is to say, from Rs. 3 to Rs 4.50. Therefore the article will now cost Rs. 11.50. Now this Rs. 11.50 has to be converted into dollars. Prior to devaluation Rs. 10 were equal to 2 dollars and a few cents. Now, if you convert Rs. 11.50 into dollars, it will be less than 2 dollars. So even though the price of the imported content has gone up, so far as the external market is concerned, its competitive character is still maintained. This point of view must be remembered. It should also be remembered that at the moment I am not dealing with prices. So far as the internal prices are concerned, these internal prices have gone up to the extent of the rise in the cost of the imported content in the article. so far as the outside world is concerned, when you convert that price into Dollars, Pounds, Marks and so on, on account of this devaluation, it will be the same or less in terms of Dollars, Pounds, Francs and so on. It will not be less if export duty is levied. Now, take the case of an article like tea. A pound of tea or say, a tonne of tea got us 100 Dollars. The price of tea in the international market has not gone down. The price of tea in the international market continues to be the same. A tonne of tea will continue to get you 100 Dollars. The Indian exporter formerly used to get Rs. 450 for a tonne of tea. That is to say, before the 5th June, a tonne of tea used to fetch that much in the international market, and for 100 Dollars the Indian exporter used to get Rs. 450/-. Today, if no export duty is levied he will get Rs. 750/-. Therefore, the Indian exporter will get Rs. 300 more if no export duty is levied. Therefore, if he gets outside Rs. 750/- then why should he sell for a lesser price internally? If he gets 100 Dollars for his tea outside, which sum gives him Rs. 750/- then he will not be interested in selling it here. But we want to maincain the internal prices. Therefore, you should mop up the profits by this export duty. This proposition is 100 per cent correct. When this proposition is cent per cent correct, then a corollary follows. The corollary that follows is this. For one tonne of tea you continue to get 100 Dollars today. It was fetching the same 100 Dollars prior to 5th June. After the 5th of June nobody can deny that . . .

SHRI BABUBHAI M. CHINAI · But at what cost?

SHRI K. K. SHAH: At no cost. The international price of tea does not depend on Mr. Babubhai Chinai. The international price of tea depends on the supply and demand position in the international market. Now, the international market price is fixed in Dollars, Pounds, Marks and so on. The price of tea also is fixed in the international market in Dollars, Pounds, Marks and so on. Therefore they continue to be the same so far as the prices of our traditional exports like jute, tea and coffee are concerned. So your sale proceeds in foreign exchange do not come down at all. If you accept that, then to the extent of Rs. 600 crores which in terms of Dollars . . .

SHRI AKBAR ALI KHAN: May I ask one question just to enable me to understand the position?

SHRI K. K. SHAH: Yes.

SHRI AKBAR ALI KHAN: Suppose to earn 100 Dollars we used to sell 100 tonnes. Now, to earn the same amount of 100 Dollars, do we not have to se'l 150 tonnes?

SHRI K. K. SHAH: If my hon. friend had tried to follow what I have been saying, he would have understood the position. Please forget for the time being the rupee exchange and the barter agreements.

SHRI DAHYABHAI V. PATEL. And the Indian consumer.

SHRI K. K. SHAH: Why?

course, you have to forget the Indian consumer.

Shri K. K. SHAH: Please let us remember that we are at present dealing with foreign exchange. I will come to the question of the Indian consumer later. So far as our foreign exchange is concerned . . .

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Shah, you have taken 20 minutes. You must burry up new

SHRI K. K. SHAH: But I am on a very difficult point.

THE VICE-CHAIRMAN (SHRI M. P BHARGAVA): Yes, it is a difficult point.

SHRI K. K. SHAH: Shri Akbar Ali's query was. Shall we not be required to send out 150 tonnes of tea instead of 100 tonnes in order to earn 100 dollars. answer to Akbar Ali Sahib is this. The price of tea in the international market is fixed by the international comity of nations and they fix it in Dollars, Pounds, Francs and so on.

SHRI AKBAR ALI KHAN: But we have to send out more quantity.

SHRI K. K. SHAH: Therefore if prices of tea are fixed by the international market, they do not depend upon the value of the Rupee. If you tender 100 tonnes of tea even today they will give yeu 100 Dollars. Please remember that the price is in Dollars and not in Rupees. The prices of commodities in the international market are fixed in Dollars, Pounds and Marks, not in Rupees. Therefore if prior to 5th June your 100 tonnes of tea used to fetch you 100 Dollars today also your 100 tonnes of tea will fetch you 100 Dollars.

SHRIMATI TARA RAMCHANDRA SATHE (Maharashtra): But we can sell it at a cheaper rate even.

SHRI K. K. SHAH: When the international prices are fixed according to availability nobody sells it at a lesser price. We are not fools. It depends upon demand and supply in the international market. If Ceylon is selling a pound of tea for six shillings, why should India sell for less than six shillings? It is in foreign currency; the

SHRI DAHYABHAI V. PATEL. Of | prices are quoted in foreign currency and the transactions take place in foreign currency.

> SHRI C. D. PANDE: May I just ask one thing. You are giving examples but there is one doubt that still remains. The whole assumption is on the basis that upon devaluation we shall be in a position to increase our exports and we will earn more foreign exchange. We were earning Rs. 800 crores by exports and we expect to earn Rs. 1400 crores in terms of foreign exchange under the present rates. On the one hand we claim to be making our things cheaper because we say devaluation means things will be cheaper and they will have better markets in the world. We claim that we have devalued because we will have better markets for our commodities since they will be cheaper now. At the same time we will have counter-vailing export duty so that it will bring in the same amount of money. ' So we will not get more foreign exchange because the old Rs. 800/- crores will be Rs. 1400 crores according to the new rate. To earn anything more you will have to export more. As a matter of fact do you expect the benefit of devaluation to be . . .

> SHRI K. K. SHAH: I entirely agree with you. So far as the rupee payment is concerned it is only conversion. There is no question of that. Rs. 800 crores will be converted into a higher amount but the commodities will be the same, your earnings in foreign exchange will be the same and there will be no difference.

> SHRI DAHYABHAI V. PATEL: will only mean higher price for the internal consumer.

> SHRI K. K. SHAH: It will not be higher price for the consumer here if you see export duty is properly levied. If this point has been understood properly that whatever commodities we were tendering in the international market they will continue to fetch the same foreign exchange since the prices in the international market continue to be the same, then the position will become clear. They say they will get Rs. 1400 crores because on account of devaluation they will now get 57 per cent more in terms of the rupee.

SHRI C. D. PANDE: Shall we get more? I doubt.

SHRI K. K. SHAH: Conversion automatically gives you more; that is why they say they will be getting more. There is no magic that because of devaluation our export earnings will go up unless we sell more. I shall come to this point later but now I am dealing with Mr. Dahvabhai Patel's question that the consumer will pay more. Prior to devaluation on an article which cost us Rs. 10 we levied an import duty of Rs. 6 and it became Rs. 16. After levying the import duty we put an excise duty of Rs. 3 and it went up to Rs. 19. That is how the article became costly. Therefore a time has come when the Government of India after devaluation should look into the price construction of each commodity, especially the essential commodities. It is time that the essential commodities are listed and where essential commodities are concerned the import duty and the excise duty should be so arranged—in some cases they should be removed altogether—that the consumer shall not have to pay more. Today what will happen is. the price of an imported article instead of Rs. 10 will become Rs. 15 but if you remove the import duty of 60 per cent there will be no addition to the price. Therefore the first thing that should be done after devaluation is, the essential commodities should be listed by the Government of India and so far as these essential commodities are concerned, the excise duty and the import duty should be so adjusted that the prices do not rise. This is the first thing that should be done by the Government of India. The second thing that should be done is-I hope my friend here will bear with me.

(Interruptions)

My friend here said that pressure has been brought by the United States of America. If they have brought any pressure, then it is against their own interests. And you will see how. Formerly if I had Rs. 100 and if I could purchase two Parker pens for Rs. 50 each I used to place an order for two Parker pens. Today the price of one Parker pen will go up by Rs. 30 and therefore I can place an order for only one pen now and not for two Parker pens, and the Reserve Bank will have to pay only for one Parker pen and not for two in foreign exchange.

SHRI P. K. KUMARAN (Andhra Pradesh): I am unable to understand this argument.

(Interruptions)

SHRI K. K. SHAH: If you do not understand it is my misfortune: it is my incapacity to explain.

A Parker pen which used to be quoted in Dollars used to cost us ten Dollars prior to devaluation. That much you understand? And the Indian importer was giving Rs. 45 for that. Today the Indian importer will have to give Rs. 75 for that. Suppose an order for two Parker pens was his capacity. However high one may be his capacity will be limited. Now he will be placing an order for only one Parker pen.

SHRI DAHYABHAI V. PATEL: That is begging the question

SHRI K. K. SHAH: It is not begging the question.

SHRI BHUPESH GUPTA: But we have not devalued to get more Parker pens. Don't you know that balance of trade is . . .

SHRI K. K. SHAH: Therefore this is the chance for increasing the trade with rupee payment countries and barter countries.

BHUPESH GUPTA: Parker SHRI pens you forget.

SHRI P. K. KUMARAN: You have taken a wrong example.

SHRI K. K. SHAH: All right you take a machine.

SHRI BHUPESH GUPTA: America is selling to us fertiliser; America is selling to us wheat and various other things for which we have to pay higher prices and he is talking of Parker pens.

SHRI K. K. SHAH: It is not a wrong example. Whatever may be the requirements of the country . . .

SHRI P. K. KUMARAN: For two Parker pens they used to get Rs 90 but now for one Parker pen they will get Rs. 75. What about that?

SHRI BHUPESH GUPTA: Don't you know that this country is not a country consuming Parker pens? This country consumes wheat; this country consumes . . .

SHRI K. K. SHAH: All right; take anything, fertiliser or a machine. I will take a printing machine.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Shah, you have to wind up in two minutes. You can take whatever you like, machine, Parker pen or fertiliser or anything.

SHRI K. K. SHAH: Suppose we want to purchase printing machines. If formerly two printing machines in America cost us 100 Dollars they continue to cost 100 Dollars today but 100 Dollars in this country now will mean Rs 750. My capacity is limited to Rs. 500 and I will therefore place an order for only опе machine. Therefore the import from America will be of only one machine, I will search for another market, rupee payment from where I can procure another machine in exchange for rupee payment or by barter agreement. Therefore our business America will go down and we will be searching for markets in other countries where the prices are less than what they are in America.

SHRI BHUPESH GUPTA: I hope the hon. Member will look for PL480 wheat also elsewhere. Will you?

3 P.M.

SHRI K. K. SHAH: As I have said, so far as food is concerned, we will have to import certain articles. They say there will be liberalisation of imports now. Liberalisation of imports, where the necessity for purchasing articles from foreign countries goes down, is welcome. Liberalisation of imports, where the export earnings go up, is again welcome but liberalisation of imports for the purpose of internal consumption is not welcome. For example, suppose we have to purchase fertilisers instead of food. Fertilisers will cost onefourth of what food will cost. Therefore, it would be wise to purchase fertilisers either from America or from any other country and see that our food production goes up. Instead of paying four times for food imports, it is wise to pay less for fertiliser imports.

SHRI K. SUNDARAM (Madras): Mr. Vice-Chairman, the hon. Member, Shah, has made it a very complicated point. It is only a very elementary thing and the Government of India have circulated enough literature for anybody to understand devaluation. Now, coming to the point, Mr. Shah is theoretically correct, but there are other things such as sympathetic action and also market reaction. Moreover, our Government has been doing so much publicity about increasing our exports on account of devaluation that do you think that the importing countries will still pay that hundred dollars? Definitely not. They are already asking for a price reduction of 10 per cent, 12 per cent or 15 per cent. Therefore, for the same quantity of goods you will not get the dollars that you have been getting so far. Our Government calls it a windfall, the extra Rs. 571 that the exporter will be getting on pending contracts as on 6-6-66. The Government calls it a windfall and, therefore, that should not be given to him. How is the Government entitled to that extra Rs. 57½? I would like to know it. They are also not entitled to it. Now, what happened to the goods that were to be imported on that particular day? The importer has to pay Rs. 57½ more. Does the Government pay this amount to him? This is not his windfall, nor is this his 'ill-fall'. This is not fair. Now, the Government says it has to be mopped up, a phrase borrowed from the Finance Department. Mopping up means completely wiping the floor. You cannot mop up only the extra profit. It will wipe off the entire profit. That is what it is intended to be. Now, what does it matter if the exporter retains this extra Rs. 571? Will he become a millionaire? Just consider this tea industry. A few years ago there was a wage board award with retrospective effect. The entire tea industry was not able meet the commitment or fulfil the award. Even by liquidating the entire assets, the tea industry was not able to fulfil the award. When such is the case, the tea industry is an appropriate case where they should be allowed to retain the 571 per cent extra windfall as it is called. Even out of the windfall of 57½ per cent, how much can they retain? We have got the highest tax structure in this country and a very efficient tax-collecting machinery and accounts. these are all readily assessable He cannot escape it. At best he can retain this money for three months at the end of which the man will come and he has to deposit it as advance tax. He can retain a maximum of 15 or 20 per cent, which even now you are prepared to allow. Therefore, in my opinion, they must be allowed to retain this extra 57½ pre cent. Instead, you want to collect an export duty on tea even before the goods leave the shores of the country. Even before he realises the value of his goods, you expect the exports to increase by two times and three times. Is it possible?

Levying of Export Duty

Now, look at the mess you have made in regard to the rupee payment transaction. Russia has agreed to only 47¹ per cent. They are not prepared to compensate fully the 57½ per cent, whereas all other countries have agreed to it. The Minister has said that they want to get the maximum foreign exchange for the same quantity of goods exported. Now, if that is the case, why devalue at all? They have been doing such wide propaganda that our exports will be cheaper and we will be able to earn more foreign exchange. It is contradictory to what the Minister is saying. top of that he wants us to restrain home consumption or reduce consumption. He wants each one of us to at least reduce a cup of tea every day, so that he could get more quantity for export. Now, he has forgotten that all qualities of tea are exportable. If everybody gives up one cup of tea, the exportable quality of that will be available will remain the same and not one cup per head for the entire population. He has also forgotten that the internal cost of production of tea, in fact, the cost of production of all these traditional commodities is going up every day. What we are talking about is conditions as on 6-6-66. Even within these two months quite a lot of changes have taken place. The manufacturing costs are going up and that has to be adjusted. Is there any government machinery to correlate the extra cost internally and the fluctuations in the overseas markets, that the mopping up of this export duty 72RS 66---5

can be adjusted from time to time automatically and in time? The Government can never do it. We had the experience of subsidising exports. It has been now condemned as the most irrational and demoralising step. The same thing will happen to this also. You do not trust the exporter and you should not. But have you got any machinery to find out exactly what are the international prices of various commodities in various countries? You depend only on your Embassies and Trade Commissioners to do this job. I wish I had told this yesterday to the External Affairs Minister. In all our foreign Embassies there is very little co-ordination between the commercial section and the political section. The Commercial Attaches are not people trained for the job. They are officers who do not know anything about trade. At least I know of one instance where one of the Trade Commissioners does not know anything about cotton yarn. He has not seen anything other than the sewing thread that his wife is using. The same gentleman was asking me about grey cloth: "Why should any country be importing such large quautities of cloth dyed in one colour, grey colour?" Such are our Trade Commissioners who are appointed abroad. Very recently I had another experience. When I wanted to dispose of the cloth that was lying at Brussels, I asked the officer concerned there to give me the party or at least to quote the price prevailing for that quality at that time in that market. was not able to do it. Such is the calibre of our Trade Commissioners that are being employed all over the world leave alone the countries where they are importing goods. On such ignorant reports of theirs on the market conditions we depend on our export performance. This is how we ruin our market. We have already ruined enough markets and it will take years to build up new markets.

Our Deputy Minister yesterday was telling about moderate stimulus to exporters. Is there any commodity in this list that has been submitted that you can export in unlimited quantities? Just now as Mr. Shah said, there is a limit for tea, there is a limit for other items. There is a limit. We cannot export unlimited quantities. Either there is scarcity or there are no buyers. At best there may be some scarcity created in the

[Shri K. Sundaram.]

Levvine of Export Duty

internal market if we allow free export. What is the guarantee that the Government will not do it tomorrow? They are going to do it, to restrain home consumption. to restrain internal consumption and keep it for export. Why not allow these exporters do the same? I would like to know how they are going to spend this money that they are going to collect from this export duty. Are they going to subsidise other commodities which need still some kind of a support or are they going to spend it on ventures like the Madras International Fair that has been postponed for the time being? It is for such purposes only that these funds will be available or useful, not for any promotional purposes. In such a case I would like the Commerce Minister to evolve a scheme and submit it to this House for scrutiny and we will have a discussion and approve the same. The Deputy Minister yesterday said that the consumption of articles was going up every year. year after year, and particularly he mentioned about textiles. Unfortunately this morning in the Question Hour there was a question. No. 405, which for want of time we did not take up. I only wish the Minister had gone through the figures, and I hope he has not-forgotten that mill after mill is even now closing down and stocks are still piling up. It was only the other day that the report of the Commerce Ministry showed that the current consumption of cloth was only 15.1 yards per capita. What is the Government doing for promoting the export? We have seen what kind of Commercial Attaches we have got in the various countries. All the traditional commodities were sold to the Cost European countries also. They were not our traditional buyers. They also bought all these goods. Have we followed it up? Have we found out how they are using these goods in their countries?

THE DEPUTY CHAIRMAN in the Chair.1 There are market reports that say these goods have found their way into the West European countries who are traditional buyers of these traditional goods, and at a reduced price. That is the pity of it. The West European countries got our goods at a much cheaper rate from the East European countries than country. Thereby the East European countries got their foreign exchange and we got their rupees, and in the bargain we lost our market also. A complaint was made and the Ministry has acknowledged it, and the reply was that it has been referred to the various Ambassadors to keep a watch on it. Do you expect these officers to keep a watch on these commodities? If only those words "Made in India" are removed, our people will never be able to tell or identify whether they are Indian goods at all. Such are the officers whom we entrust this job. Our Government is only too eager to collect the taxes. They do things in such a haste. I have seen in these foreign countries, our showrooms; either they are junk shops or super sample shops. This is what they are in the foreign countries. You can see it in Lagos, Sudan, Nairobi, etc. We took part in the New York World Fair and the Moscow Fair and spent quite a lot of money. Some pretty faces enjoyed a holiday with pay and we got a certificate of merit. That was all the result. I would like the Minister to reconsider removing these export duties altogether and allow these tea. coffee. tanning, coir and other industries to properly and well established so that least in future there will be proper export earnings. Therefore, I oppose this resolution in toto.

THE DEPUTY CHAIRMAN: Mr. Bhuwalka. May I request Members to be very brief?

SHRI ARJUN ARORA: (Uttar Pradesh): What about me, Madam?

THE DEPUTY CHAIRMAN: I have called Mr. Bhuwalka.

SHRI ARJUN ARORA: My name was first in the list. I have been in the House all the time and I have been superseded.

DEPUTY CHAIRMAN: Мr. Bhuwalka.

श्री रामकुमार भुवालका (पश्चिमी वंगाल) : उपसभापति महोदया, मैं कामर्स मिनिस्टर श्री मनुभाई शाह का ध्यान जुट की तरफ दिलाना चाहता हूं। जूट की बनी हुई चीजों से हिन्द्स्तान के लिये सबसे ज्यादा फारेन एक्सचेंज मिलता है लेकिन उसी के बारे में 600 रु० से 900 रु० फी टन के हिसाब से ड्यूटी लगाई है। तो उसके ऊपर मैं ध्यान दिलाना चाहता हूं।

उपसभापति महोदया, सरकार बराबर कहती आई है कि हमें निर्यात अपने मालों का ज्यादा करना है, विना निर्यात किये हमें फारेन एक्सचेंज काफी मात्रा में नहीं मिलेगी, दूसरी तरफ बाहर से आने वाले सामानों का आयात कम करें, बहत जरूरी हो तभी बाहर से माल मंगाया जाय और समय आने पर आयात को बन्द करने की मंशा रखें और हमेशा निर्यात ज्यादा करने का खयाल रखें। लेकिन जो निर्यात हमारा होना है उससे और ज्यादा हो उसके सम्बन्ध में उस समय मरकार कुछ ऐसी बातें सामने रख देती है जिससे कि प्रगति होने में बाधा सी आने लगती है। सरकार बरावर त्रंत का ही फायदा देखती है लेकिन हमेशा का काम ज्यादा फायदेमन्द रहता है। जुट के वने हुये वैग्स तथा क्लाथ पर सरकार ने जो 600 रु० से 900 रु० फी टन के हिसाब से एक्स-पोर्ट इयुटी लगाई है यह काफी ज्यादा है क्योंकि इस वर्ष जूट का उत्पादन बहुत कम हआ और जुट का मिल वालों को बहत ज्यादा दाम देना पड़ा, जून के बाद से रॉ जुट के दाम करीब 30 परसेंट वढ़ गये। तो कुछ दाम बढ़े हैं और अब भी बढ़ रहे है। फिर भी माल भेजने में हेव्वी ड्यूटी के लग जाने से बाधा होती है। अगर सरकार जो एक्सपोर्ट ड्यूटी लगी है उसे दो-तिहाई कर दे तो मेरा खयाल है माल का निर्यात होने में वाधा नहीं आनी चाहिये। सरकार ने मिल वालों को कच्चा जुट मंगाने के लिये आर्डर तो दे दिया है---आज उपज उसमें कमती हई है क्योंकि अब की 75 परसेन्ट से भी कम वहां पैदाइश हुई है--उस पर उन्हें 250 रु० 500 रु० टन की मदद देना भी स्वीकार कर लिया है, जो अच्छा माल है उसका 500 रु टन और जो घटिया माल है उसका 250 रु० टन, लेकिन उस पर मिल वालों को कोई फायदा नहीं मालूम होता है। इसलिये मेरा सरकार से सुझाव है, विशेष कर श्री मनुभाई शाह मे क्योंकि वे एक्सपर्ट हैं और इस चीज को समझते हैं, कि इसमें एक्सपोर्ट ड्यूटी दो-तिहाई कर देंगे तो मिल वालों को ज्यादा माल निर्यात करने में सुविधा होगी।

वाणिज्य मंत्री (श्री मनुभाई शाह) : What about the country?

श्रो रामकुमार भुवालका : Yes, the country's interest is there. आपने तो 40 परसेन्ट लगाया, साढ़े 17 परसेन्ट छोड़ा । लेकिन उधर जूट का दाम 20 और 30 परसेन्ट बढ़ गया । मुझे याद है, 12 वर्ष पहले जुट के बने माल पर इतनी ज्यादा एक्सपोर्ट डयटी लगा दी गई कि एकदम माल निर्यात होना बंद हो गया । इस पर सरकार को मिल वालों की तरफ से बहत समझाया गया लेकिन सरकार के ध्यान में नहीं गया और जब ध्यान में आया उस वक्त दाम इतने ऊंचे हो गये कि हमारा माल बाहर जाना बिलकूल रुक गया और हमारे फारेन एक्सचेन्ज को बहुत नुकसान उठाना पड़ा। इसलिये मेरा सरकार से निवेदन है कि जूट के एक्सपोर्ट पर जो ड्यूटी लगाई है उसको दो-तिहाई कर दिया जाय । इतना कह कर मै खत्म करता हं।

श्री रघुनाथ प्रसाद खेतान (बिहार):
उपसभापित महोदया, में मंत्री महोदय का
ध्यान एक अत्यन्त महत्वपूर्ण स्थिति की ओर
दिलाना चाहता हूं जिससे कि मुल्क को विदेशी
मुद्रा ज्यादा प्राप्त हो । निर्यात ड्यूटी
इसलिये लगाई जाती है कि जिससे हमारी
चीजें इन्टरनेशनल मार्केट में ज्यादा नीचे
दामों में नहीं बिकें या उन चीजों पर जिनका
हम एक्सपोर्ट कम करना चाहते ह, जिससे
उनके दाम वहां ज्यादा रहें।

श्री रघुनाथ प्रसाद खेतान

हम जानते है कि जूट गृड्स 'सैकिन' का निर्यात भारत के लिये विशाल रूप में विदेशी मुद्रा उपजाता है। हम यह भी जानते हैं कि इस व्यापार मे पाकिस्तान हमारा सबसे बडा प्रतिद्वदी है। इस पर भी सरकार ने 'सैंकिंग एक्सपोर्ट" पर बहुत ज्यादा उयुटी लगा दी है। एक ओर तो डिवेल्यएशन हो गया है और दूसरी ओर एक्सपोर्ट ड्युटी लग रही है। डिवेल्युएशन का मुख्य उद्देश्य निर्यात की वृद्धि है। जहां तक जुट गुड़स के एक्सपोर्ट का प्रश्न है, डिवेल्युएशन का उद्देश्य पाकिस्तान के कपटीशन में भी "माल का विदेशों में विक जाना" कहा जा सकता है किन्तू एक्सपोर्ट ड्यूटी, जो करीब 40 परसेन्ट है, लगाने के पश्चात् भी हमारे किसी भी उद्देश्य की पूर्ति नहीं हुई। न तो हम साधारणनया सैनिंग एक्स-पोर्ट की वृद्धि कर सकेगे और न पाविस्तान के साथ कम्पटीशन भे आ सकेगे। पाकिस्तान आज भी नीचे दामों में माल बेच रहा है। भारतवर्ष डिवेल्युएशन के बाद भी पाकिस्तान से कम्पीट नहीं कर पा रहा है। इसका कारण है एक्सपोर्ट डयटी जो कि 600 रु० लगा दी गई है। इसका नतीजा यह हो रहा है कि 'सैंकिग' का फारेन मार्केट भारतवर्ष के हाथों से निक्ला जा रहा है।

आज के समाचारपत्नों में भी मैंने यह पढ़ा है कि जुलाई महीने में भी सैंकिंग का स्टाक 3,400 टन बढ़ कर आया है क्योंकि ओवरसीज वायसे माल पाकिस्तान से लिये जा रहे हैं। आस्ट्रेलिया वाले तो ज्यादा माल पाकिस्तान से ही ले रहे हैं और जहा गत मार्च 1965 में सैंकिंग का प्रोडक्शन 51,000 टन का था, जिसमें 29,600 टन का निर्यात हुआ था, 22,300 टन इन्टर्नल खपत के लिये निकला था, और फरवरी 1966 में वह प्रोडक्शन घट कर 46,400 टन हो गया जब कि 14,800 टन का निर्यात हुआ ओर 34,200 टन लोकल में खपत हुआ। आप देखेंगे कि हमारा निर्यात दिनो दिन गिरता

जा रहा है। एक तरफ तो हम चीनी जैंसे खाद्यान्न वस्तु को भारतवासियों के हिस्से में से भी कटौती करके विदेश में 8 रु० 10 रु० मन पर भेज रहे हैं और दूसरी तरफ हम एक्सपोर्ट ड्य्टी एक ऐसी वस्तु पर लगा रहे हैं जो कि सबसे ज्यादा विदेशी मुद्रा पैदा कर सकती है। पहले भी एक बार एक्सपोर्ट ड्यूटी लगी थी, उस समय सैंकिंग पर 344 40 रु०, हैं स्थिन पर 1476 30 रु० ड्यूटी लगी थी, अब हमें सैंकिंग पर हैं सियन वे मुकाबले में ऐमा लगता है कि ज्यादा ड्यटी लगाई गई है और सैंकिंग का मार्केंट हमारे हाथ से जा रुदा है। इन सबको देखते हुए में मती महोदय से निवदन वस्ता कि सैंकिंग पर से एक्सपोर्ट ड्यटो हटा ली जाय।

SHRI ARJUN ARORA Madam Deputy Chairman, I must say that those in charge of arranging the business and the Government have obviously made a mistake. This motion is a baby of the act of devaluation. In fairness, devaluation chould have been considered first and approved by this House and only then should these follow up measures have come before us.

SHRI AKBAR ALI KHAN But they wanted to take it up immediately

SHRI ARJUN ARORA They everything to be done immediately they say that they believe in planning fact that this measure has been brought before the House first and not the motion on devaluation, is an indication of the con fusion which has probably led to devalu ation This is a follow up measure however sympathise with the Commerce He could not have been in favour of devaluation There are Press re ports that he was not in favour of devalu ation and the names of many other Minis ters, senior and junior to the Commerce Minister, have been mentioned in connection Some have contradicted. others have not I do not know if the Commerce Minister has contradicted thos Press reports But it is obvious that being the Commerce Minister in charge of our imports and exports and in charge of many

of our vital industries like textiles and jute, he could not have favoured the folly which led to devaluation. And for him, devaluation has created more problems than it could solve. I do not know if it has solved any of the problems of our international trade. It has created many.

Levying of Export Duty

Madam, what has followed devaluation is all topsyturyy. Prices have gone up though the Government spokesmen go on denying it and they cite the example vegetables sold in the Super Bazar at controlled rates as if the Super Bazar in the Connaught Circus where big and small cars assemble is so big and so super that it can supply rations, even vegetables, to the rest of the country. The situation is that within the first fortnight of the coming of the Super Bazar, the Super Bazar is running out of supplies and it does not give any customer more than six eggs per day. Now imagine, a person living in Defence Colony or Lajpat Nagar. If he has to get his eggs rationed to six per day from the Bazar, how much of petrol will it consume and what will be the cost to be added to the six eggs that he will be able to get? So, the Super Bazar is not the indicator of the prices which the consumer has to pay. The country as a whole is paying much more. Even Government agencies increased the prices. This morning. hon. Member mentioned the case of the HMT watches, one good thing which this country produces thanks to Shri Manubhai Shah who was for long our Industry Minister. Their prices have been increased by Rs. 15 or so.

PANDIT S. S. N. TANKHA (Uttar Pradesh): That is because of the cost of its import content.

SHRI ARJUN ARORA: I am coming to that, I know that,

We were all along told that the import content of these watches is being gradually reduced and that it has been reduced to such an extent that the import content is now only 5 per cent or 7 per cent. Now, that 5 per cent or 7 per cent of Rs. 92

how, prices have been increased. And as far as this business of import content is concerned our economy is being so manag-

ed by those responsible for it that there is hardly anything which is without import content. Even vegetable growers and wheat growers are being told to use imported fertilisers. Mr. K. K. Shah said this afternoon that it is better to import fertilisers than to import wheat. So our economy is being so managed that every grain of wheat, every unit of potato, every tomato that we eat has some import content. And if the H.M.T., an efficient public sector unit, increases the price watches because of the import content, why does the Government expect the wheat grower, the potato and the tomato cultivator not to increase the prices because it is the Government which is asking him to fertiliser? use the imported every grain that we eat has something imported for which increased price has to be paid.

As a matter of fact, Madam, when said that what has followed devaluation is topsyturvy. I had the much-publicised statement of the Finance Minister in mind. Soon after he announced devaluation he went round the country. Other Ministers were sent to industrial centres to assure everybody that devaluation is good because devaluation is going to be followed by import liberalisation. Now, Madam, I am not an economist. I am an humble trade union worker. But I know what an humble student of economics knows, namely this devaluation should have been followed by more restrictions on imports. do not know who are the economic advisers of this Government, I do not know who has taken charge of our economy that soon after devaluation emissaries are sent round the country and the Finance Minister declares at the top of his voice that devaluation is going to be followed by import liberalisation. Now, if such are the people who are in charge of our economy, whatever Mr. Manubhai Shah may do to increase our exports and to reduce our imports and to regularise our international trade, our economy is bound to meet a disaster.

Madam, I think those who talk of import liberalisation in the wake of devaluation are foreign stooges who want to mortgage the economy of this country to those countries which are able to raise dollars and sterling

[RAJYA SABHA]

[Shri Ariun Arora]

So far as the sterling is concerned, the proprietors of sterling, the British themselves, find that they have no sterling or anything to give us. The result of this policy of import liberalisation will be that our economy will for a long time be mortgaged to the land of dollars

Now there is import liberalisation for everything. There is the case, for ex-The Government ample, of jute imports has agreed to liberalise the import rute .

SHRI MANUBHAI SHAH Because we are short of it.

SHRI ARIUN ARORA: **Because** we do not produce, and we do not require fertiliser for jute We have not only liberalised the import of jute—that alone does not satisfy the jute barons. The press reports that the jute barons insist and the jute mills demand that they should be allowed to import just from wherever they want and that demand, I am told, has been met-we have allowed them to import from wherever they want So it is not that certain things which we do not produce are to be imported. We will import even those things which we produce. There is, for example, the press report, which nobody has contradicted, that the Government of the U.S.A has advised our Government to curtail the production of cotton because more cotton is available in the U S.A. and elsewhere for being imported into this country. (Interruption by Pandit S S. N. Tankha) You do not know. You are just a khadiwalla. You do not know what is cotton Anybody who knows a word about cotton knows that cotton cultivation is easy to destroy, easy to be discouraged, but not easy to be increased Cotton fields in this country have been properly selected for various types of cotton, and that is why the quality of cotton produced in this country continues And if we once accept this to improve advice of the Government of the United States, our cotton textile industry will also meet the same fate which the jute industry met after partition

The jute shortage is a production artition an I that is why in the jute industry we find looms are sealed, hours of work are reduced in the jute textile industry. If we follow the American advice we will have to seal our looms. We will have to curtail production. That fatal advice we should never accept.

SHRI AKBAR ALI KHAN: Food has to be increased

SHRI ARJUN ARORA. There is, for example, the Commerce Minister who is in charge of our balance of payments. In a way the balance of payments, as far as foreign loans are concerned, appear to be the charge of the Planning Commission Balance of payments, as far as the normal international trade is concerned, charge of the Commerce Minister. he will say something about it. But there is the Wall Street Journal, an American paper, which has said something about it and that is very interesting. The Wall Street Journal correspondent in India writes from Ahmedabad that "Nations with balance of payments problems can profit from watching India. They may watch what India does and then carefully otherwise " This is what the Wall Street journal's correspondent in India stationed at Ahmedabad has written in that paper. Watch India if you have a balance of trade problem and then do otherwise of what India does. Such is the folly which seems to dominate our economic policy.

THE DEPUTY CHAIRMAN: must wind up because there are others who have to speak.

SHRI ARJUN ARORA: Mr. Shah and Mr Gupta spoke for half an hour and I have taken only twelve minutes.

THE DEPUTY CHAIRMAN. I appeal to you that everyone will have to restrict his speech, otherwise we shall go on and on Give your main points.

MANUBHAI SHAH: SHRI ma'n point is about the Resolution but the hon. Member is enlarging it

SHRI ARJUN ARORA: Mr. K. K Shah spoke on devaluation and he seems to have a theory of money peculiar to him. There are many theories of money. There is the miser's theory of money which thinks that counting money is the main proposition of money being there. Mr. K. K. Shah has, though he is not one, somehow the miser's theory of money. means you count more money and vou have more money. He seems to forget that money represents certain goods certain services and the value of rupee means that in the long run the goods and the ser ices which the rupee represents wili get de alued. He has however given a very good case for a wage increase and as a trade unionist I will quote him again and again. He has said that a pound of tea will bring the same amount of foreign currency but it will mean more Indian rupee. If that is so, and I hope that is so, the producer of that tea should get a bigger share of that productivity in rupee, the miser's rupee.

SHRI AKBAR ALI KHAN: That is why he is mopping it up.

SHRI ARJUN ARORA: There is, in that context, no case for a wage freeze which Mr. Morarji Desai, our esteemed leader and Mr. Patil, seem to favour. Mr. K. K. Shah has repudiated those who stand for a wage freeze. There is, in the arguments of Mr. K. K. Shah, a case for immediate wage increase by 57.5 per cent. particularly in the export-oriented industries. Mr. K. K. Shah seems to own a Parker pen manufactured in the U.S.

SHRI K. K. SHAH: No, it is made in India.

SHRI ARJUN ARORA: No? He said that now we will import only Parker pen rather than two and therefore the producers of Parker pen in the U.S. will be the losers. He seems to be living in the 19th century when industrialised countries were interested in exporting finished goods. Now in the year of Grace, 1966, they are interested in exporting capital. Caltex, Burma Shell and ESSO did not build their refineries in India in the 19th century. They built them in the fifties and sixties. Many other foreign industrialists have come to India after Independence. To-day they are interested in ex-

porting capital to India and to establish factories here to exploit our cheap labour and introduce confusion in our Government. So what will happen is that for every Dollar that they invest in this country they will have more Rupee capital.

SHRI K. K. SHAH: When they take back it will be less.

SHRI ARJUN ARORA: They never take back unless we throw them out and you may perhaps stand in my way of throwing them out. I hope you will not.

AN HON. MEMBER: You are mistaken.

SHRI ARJUN ARORA: I will be glad if I am mistaken and if both Mr. Chinai and Mr. Shah join me in throwing them out.

SHRI K. K. SHAH: We only want you to understand.

SHRI ARJUN ARORA: I understand. They are only interested in exporting capital to this country that capital now becomes more valuable and I do not know whether the reactions of all the countries to devaluation were taken into consideration when our Government decided devalue the rupee. The fact is that apart from the U.S., no country is happy at our folly of devaluation. The British have the biggest capital investment in India. They claim that their share of foreign investment in India is about 60 per cent. They are extremely unhappy because their investment in India has also suffered because of devaluation. A press report from New York dealing with July 8/9th meeting of the Air India Consortium says that Japan which is a member of the Consortium reacted unfavourably to the World Bank's recommendation for devaluation of the Indian rupee. Japan's objection was that devaluation does not suit her and that the World Bank should have consulted Japan before making the recommendation. The World Bank however consulted only the Treasury of the Government of the U.S. Similar is the reaction of Germany, another member of the Consortium which has also reacted strongly against devaluation.

[Shri Arjun Arora.]

Britain does not favour devaluation, Japan does not favour our devaluation. Germany does not favour our devaluation. It is only America which is happy that we arreed to its advice to devalue the rupee

still our Planning Minister comes and declares sharply that he was not pressurised by anybody, that he is so independent that he only accepted the advice of the U.S. Government.

THE DEPUTY CHAIRMAN: That will do. I have entreated with you for long.

SHRI ARJUN ARORA: I have been given only 20 minutes.

SHRI BABUBHAI M. CHINAI: Before I go on to the subject itself, I would like to say a word or two in connection with what my friend, Shri Bhupesh Gupta, said vesterday in the House about me and my views. Mr. Gupta did me the honour of calling me an intelligent man. May I return the compliment and say that he is much more intelligent than myself but at the same time I would like to see that this intelligence which he has and which is much more than mine, is used for the betterment of the country. What we see is that his intelligence is being used for creating more confusion and it has become more or less a policy of himself and his Party to create more confusion and disorder in this country. The second point on which I would like to say something is this. He called me not once but on several occasions during his speech that I am a capitalist. I am proud of being a capitalist and in that connection I want to bring to your kind notice that there are capitalists of two categories in this country. I belong to the second one. Number one is one who has got capital in the form of either gold or money or shares or stocks and sits tight over it. I do not want that in this country such type of capital should be there. But there are others. second category are those capitalists who have money, who put it to use, who take risks and invest it for more production and for developing the industries. Again, whatever they earn, they put in some other industry and produce more. I think this type of capitalists is required in this country, and they are on par with labour, are in no way inferior to the working class or the labour, according to me, and that type of capitalist I am, and I am proud of it.

Then, Madam, I want to observe that he waxed eloquent in saying that this Government is incompetent, that they are not in a position to deliver the goods. And if that is so, . . .

SHRI BHUPESH GUPTA: No. no. 1 never said so.

SHRI BABUBHAI M. CHINAI: tainly you did. I have got a copy of your speech. Please be careful if you contradict me

SHRI BHUPESH GUPTA: I say they are capable of delivering the country to the Americans.

SHRI BABUBHAI M. CHINAI: But he forgets that the 480 million people of this country have confidence in this Government irrespective of whether he or his party likes it or not.

SHRI BHUPESH GUPTA: Congress get all the votes in the elections?

SHRI BABUBHAI M. CHINAI: It is not a question of all the votes, but on behalf of the 480 million people the Congress Government is in power, and in a democracy whosoever gets a majority rules the country.

Then it is a question of a solution of this confusion in the economy, according to him, the only solution, on all occasion, whenever he is on his legs, as far as the economic situation is concerned, is nationalisation. If it is a bank, nationalise it. If it is foreign trade, nationalise it. I do not know how it will work because, for every problem, the solution of Mr. Bhupesh Gupta and his party is nationalisation. I wish he remembers it when they come into power some day, which I think will never happen, but if they come, they must not forget that they should be able to nationalise everything. They cannot nationalise this (points to his head) Madam. Therefore let them understand that afterSHRI BHUPESH GUPTA. Capitalists' brains we shall never nationalise; they con tain very little.

Levying of Export Duty

SHRI BABUBHAI M. CHINAL Then. Madam, according to them nationalisation is the solution to import-export trade, or foreign trade, as they call it. side they say that this Government is not "You competent. All the same they say, foreign trade", and thereby nationalise they place more responsibilities on the Government, So are they convinced in their mind that this Government is capable of handling the export-import trade and thereby benefiting the country? If that is so, then Mr. Bhupesh Gupta must withdraw his words as he said that this Government is incompetent and is not in a position to deliver the goods. This Government no doubt is competent but I think it is not competent to see that the importexport trade, or the foreign trade, as they call it, is nationalised, because in that case their responsibility becomes greater, Government today is not in a position to do that, and if they handle it, it will be at their tisk and cost, and the confusion which the hon Member wants I agree will come very soon

Then the question arises whether wc want these export duties or not On one side we say that devaluation will bring more money by more exports Now if that more money, if that 57½ per cent more money comes, naturally, the Government should look into the condition of those particular industries which have been mentioned in the Resolution, must come forward and say that they will mop up a cer tain percentage of it so that it may be used for the betterment, or better development of this country without at the same time harming the exports. It was made out that for 100 Dollars you are going to get the same old 100 Dollars in foreign exchange or the Reserve Bank is going to get the same amount of foreign exchange in spite of devaluation I agree; there is no difference of opinion. But the question is, "On the 57½ per cent which you will get more, is there any edge for more exports? Is there any edge for more production this country, or not?" The answer is "Yes". There is an edge for more production and there is an edge for bargaining L72RS/66-6

for more exports, even with the condition that you are going to get the same predevaluation 100 Dollars for the exports devaluation. Therefore, Madam, to say that there is no change in value is not saying the correct thing. With the change in value, we are in a bargaining position. With the same foreign exchange but with more rupee payments the scope for more goods to be exported is there, and to that extent devaluation is bound to help exports. Also you must not forget that, when we have more commodities in hand, in quantity and cross-section and when more quantities of more commodities will be exported, they will fetch more foreign exchange. Therefore to say that devaluation is not going to benefit us, even in foreign exchange, is not a correct position. It may not be to the extent of 57½ per cent more, which we will be getting in Indian rupees, but to an extent we are bound to get it. Therefore I say, as I said before, that there is greater bargaining power. The foreign exchange earned may be the same 100 Dollars now or near about that, say, 98 Dollars. There is no question about that, no dispute about that

A point more and I have done with it. and it is in connection with the prices within the country. It has been said that after devaluation the prices of several com modities have gone up. It is a fact. But it will take some time to stabilise it. There is no doubt that we have not got many things to export. Our traditional exports may not exceed the present limit except to a certain extent in tea. In other traditional items I doubt whether we will be able to do anything more. But that should not prevent us from making more production of euch items, as, for example, jute. we find we have to import a certain quantity of raw jute to produce more finished jute goods. If we can get more raw jute. we will be in a position to export much more than what we are exporting today so far as finished jute goods are concerned. In tea, of course we are today in a position to export a little more. Now much has been made out of the statement which Mr. Manubhai Shah made the other day about tea, by my friend, Mr. Bhupesh Gupta He quoted Mr. Manubhai Shah where he said that twenty million grams of tea could be saved if everyone [Shri Babubhai N. Chinai.]

Levying of Export Duty

gave up one cup of tea, and that tea could be exported. Mr. Bhupesh Gupta construed the statement to mean that the common man who is having his tea will be deprived of that cut of tea. But that was not the idea. The idea was that if somebody was drinking three cups or four cups or five cups of tea per day, he might reduce his consumption by one cup. The idea is not that the common man, who was drinking a cup of tea, should be deprived of it. But I am not surprised by this construction placed on it by Mr. Bhupesh Gupta, because it happens in the game of politics to construe the ideas and the views expressed by those in authority, as it suits him. But the question is that he quoted him that way. He said that there was no other country where the people were asked to tighten their belts and export goods. prepared to quote not one but many which do so. Every country which is exporting, the people there have to tighten up their belts and then export. But a time may come when the fruits of this export are enough, when the belt is loosened and the people enjoy the benefit of that. fore to say that, no exports are to be done without any sacrifice, without any tightening of the belt in this country, is out of auestion. You see the case of 4 P.M. Japan. In Japan during last forty or fifty years internal prices were much higher than their export prices and yet they used to export. I know several items in which I myself used to deal with Japan. There was a vast disparity between their local consumption prices and the external prices with the result that today they are on the top. Their export is one of the largest in the world. Not only are they exporting to the under-developed countries, but they are exporting even to fully developed countries, to the sterling area, the dollar area, the marks area and so on. Therefore if our country is to survive, our people will have to make a little sacrifice irrespective of the conditions in which we are. Conditions now are bad, no doubt. The economic condition now is so bad that for the last several years we have not seen such bad conditions. But that should not deter us from facing the situation. Let us boldly face the situation. Let us tighten the belt and export more and earn more

foreign exchange and also see that the benefit of it in turn, goes to our people.

My hon. friend, Shri Arjun Arora, just now raised the question about cotton. He seems to argue that the U.S.A. had suggested to us that we should buy their cotton because they have got so much of surplus cotton. The point is, we have got certain areas of land and we must produce more of foodgrains than we have been doing. At present our deficit in foodgrains is as much as 17 million tonnes. That is what we have been told. In order to fill up this gap and also in order to produce even more of foodgrains, we will have to put more land under cultivation of foodgrains. If this is to be done, then naturally some land which is under cotton will have to be switched over to the production of foodgrains. Then the argument is: How will your requirements of cotton be met? Now, under PL. 480 you get cotton. Cotton also comes under PL 480. Therefore, they say they have this surplus of cotton and India can have this cotton so that we may put the land for food crop cultivation so that we may be able to become self-sufficient in food in times to come. The cotton crop last year came up to 54 lakh bales and we were short only by some 8 lakh bales and this 8 lakh bales we could import under PL 480 especially since we do not have to pay for it in foreign exchange. It will be paid in rupees. On the land we can then raise food crops. In America also they find they are short of foodgrains. We know they have been sending us foodgrains for the last several years and their stocks have dwindled there also. Therefore, they have suggested this. It is not as if cotton crop there is surplus and therefore, they have said to us: take away this cotton."

It is all very well for Shri Arjun Arora to say that wages also should be increased to the extent of 57 per cent. My hon, friend is free to ask anything, even for the moon. But the question is, does that arise out of this devaluation and this Resolution for the levy of export duties that is before the House now?

SHRI P. N. SAPRU (Uttar Pradesh): Yes.

SHRI BABUBHAI M. CHINAI: My hon, friend, Dr. Sapru, here says it does. Well, I take my hat off for his knowledge of economics. But I say in this Resolution

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we are thinking of mopping up the profits which have come as a result of devaluation. Then how is it when we are thinking in terms of mopping up the profits you are at the same time thinking in terms of increasing the wages by 57 per cent? If this is done, then what will happen to our exports only God knows, and I hope Mr Arjun Arora also knows it very well Thank you, Madam.

سرى عىدالغنى (ىنجاب) : مبدم میں نر اس بل کے بارے مس کافی غور کیا ۔ میں سمجھتا ھوں کہ اس وقب هندوستان میں جو بھائی سب سے زیادہ خدمت کر رہے میں ان مس ایک سری منو بهائی ساه بهی هس ـ مس ر ان بر كافي ٹيكا ٹېني بھی کی ہے لیکن میں محسوس کرما هوں که اس وقب دیش میں جو بریشانیال بڑہ رهی هس اور دیش جو اس وفت بڑے امتحان کا سامنا کر رہا ہے اس میں مسٹر منو بھائی ساہ نے کافی دلیری کے سابھ ھندوستان کے ایکسبورٹ کو بڑھانے اور فارن ایکسچینج حاصل کرنے میں بہت بڑی خدست کی هر ـ

میں یه بهی محسوس کرتا هوں اگرچه مجهکو آج اس پر کچه نهیں کہنا ہے کیوں که سرے بھائی شری بهوپیش گبتا ڈیوبلیوسن ہر اپنی بحث چهیژنر والے هس لیکن یه ایک حقیقت ہے کہ دنیا میں بڑے بڑے کرشمے هوئے جن میں قوموں کے لیڈروں نے بعض اوقات ایسی باتیں کس جو بالکل ایک اچنبها تهیں

اور جس میں کافی مسکل کا سامنا نھا لیکن وہ کر گدرے اس لئر کر گذرے که دوسرا اور کوئی راسته ان کے سامنے نہیں بھا اسی طرح مس سمجها هول که اس صدی مس میری بہن الدرا گاندھی جی ہے جو یہ ألايويليوسُن كا فيصله كما يه ايك سهب بڑا قدم ہے ۔ مس جانتا ھوں که اس میں ان کو ایک خاصا امتحان كا معامله بها ليكن انهول نر يه قدم اٹھایا ۔ اس پر میں بحب بو بب کروں گا جب که بهوپسس گیا اس بارے مس اہنی دلیل دینگے لبکن میں یه كهتا هول كه يه ايك بهن برا واقعه ہے اور مجھے معاف کیا جائر اگر میں کہوں کہ ہٹن جواہر لال نہرو بھی ایا بڑا قدم نہیں اٹھا سکر جو کہ ایک کڑے استحان کے وقب ان کی پتری نر اٹھایا ہے ۔

اب ڈیویلنوسن کے نارے میں ہمارے بهائی ارجن اروڑا صاحب فرمایے هیں کہ سوائے امریکہ کے اور کوئی دیش خوس نہس ۔ مان لیجئے کہ امریکه بهی خوش به هو وه بهی ناراض هو جائے اور همارے دیس کا اس سے بھلا ھو نو ھمس اس کی اپنی چنتا نہیں ہے کہ امریکہ راضی هوتا ہے یا بہس ۔ اگر دیس کے سامنے سوائے اس کے کوئی اور راستہ نہیں رہ گیا بھا جو کہ اندرا جی نے اختیار کیا ہو ارجن اروڑا جی کو

[سرى عبدانعي] حونس هوبا جاهئے که همارا انکسپورٹ اگر بڑھ حائر کا ہو اس سے دیش میں ایک بڑی طاف آئے کی۔ اور حو وه چاهتے هس اس باب بر منو بهائی ساہ وچار کریں که محائے لکرری گذس کے هم گندم منگاوین فرٹلائرر

ان لوگون نو اسسٹیو دیں اور اس سی برنفرنس ریادہ <u>سے</u> ریادہ فرٹلائزر کو دے دیا حائر ، ٹریکٹرس دو دیا حائے حس سے نه هماری نهیتی

سگاوس اور اس کا رباده اسورٹ هو

ںاڑی احھی ھو۔ یو اس طرح کی اور بھی حبریں سحسٹ کی جا سکتی هس لبكن مندماس وقب مايك

و انہوں نے لہ کی ھے لہ کجھ دىوٹى لكاما حاهر هس اور اس مارے

مس به هاوس اسکی منظوری دے۔ وہ اس بارے میں ھاؤس کی رائر لیا حاهمے هس ـ مس دو صرف دمهی عرص

دربا حاهما هول نه اکر باکسال کے معامله مس همارا حوث کا حو

ناردانه هے وہ حرح هو سکے نو نے سک باردایه بر حو ڈیوٹی وہ لگایا حاصر هس وہ لھئے کیوں که اس سے

دسس ٥ معاليه يرهے ١٥ ـ اور حائر پر بھی ڈیونی بر<u>ھے</u> کوئی بات بہیں حسا که حائی صاحب یر فرمایا

له بایج نب بهس جار نب سهی ـ وه مس مال سكما هول وه مجهر سمل

بهی هے لیکن به که ادهر حوث بر ڈیوٹی هو اور ادهر ان کو را حوث

سگوبر بر س*اسیڈی* دیں نو س سمحهتا هون که اس در منو بهائی ساه کو کامی سوچیا جاهٹر که آیا پاکسیاں

کر مقابلہ میں ہم مارکیٹ میں کھڑے هو سکیں گر یا بہیں۔ اگر نھڑے

ھو سکتے ھیں اور اگر ان کی رائر مس ایسا ہے کہ اس سے دیس کو

كوئى هصال هورے والا بهس هے يو هم اس کی بھی بائید کرنے هس۔

ملام اس وقب من صرف ایک ناب حاص طور در منو بھائی ساہ حی سے

عرص کریا حاهتا هوں اور وہ به هے

که اب یک کا میرا بحریه نژا بلح ھے را سٹیریل کے لئے حسے اسورٹ

لائسس دنے گئے ما اسسلیٹی سارٹیفیکسٹ حاری هوئے اس میں بہت ریادہ وہ

هي حو له حققت من للون من

يهس حلر اور حل ٥ مردورون كو كوئى فائده يهي هوا اور ديس كى

صعب حس دھنگ سے بڑھنی حاھئے

بھی اس ڈھنگ سے انتی بہن بڑھی ۔ بہر حال میں بر عرص لیا که ممئی

كي ماركت من آيے دن لاكھوں روسوں کے برمٹ سچر حابے هس اور

اں کی حابح کے نارے میں میں نے

ده کها دها که کوئی ده کهے که حدالعبی ممارے داس کسوٹی

كما هے ؟ منو بهائي ساه تيمس يا

کوئی اور کہے ہو مس ہے کہا بھا کہ سرمے ماس اس کی کسوئی ایک

ھے کہ حس کو آپ ہے را مشریل

کا لائسس دیا ہے۔ اس کی مل نا

کوئی پرواه نهیں ـ حالانکه سیکریٹری نے اس پر نوٹ لکھا تھا کہ ان کو بل**یک** لسٹ پر رکھنا چاھئے لیکن منسٹر نر اتنی بھی کرٹسی نہیں کی که وه یه کهدین که ریفر بیک کرین اور سیکریٹری اپنی رائر کو بدے اور يهر دوباره بليک لسك هوا تو پهر دوسرے منسٹر صاحب نر ان کو اجازت دے دی۔ یه میں جانتا هوں که يه غلط قدم اثها تها اور منو بهائي شاه اگر کسی کو ایسا کرینگر تو میرا دل كهتا هے وہ پهر هثنر والا نهيں ھے اس کو تو بلیک لسٹ میں رھنا ھی ہوگا۔ یہ ٹھیک ہے کہ بلیک لسٹ پر سے ھٹانر سے فارن ایکسچینج كا برا روپيه آئر كا ليكن اگر فارن ایکسچینج میڈم۔اس طرح سے خرچ هو جائر که وه روپیه پهر بلیک لسك میں چلا جائر تو میرے خیال میں اس سے کوئی فائدہ نہیں ہوگا بلکه نقصان هوگا اس لئر ان چیزوں کو منو بھائی شاہ نر دیکھنا ہے جہاں میں یہ مانتا ہوں کہ میں نے ان پر بهت ٹیکا ٹپنی کی لیکن ساتھ ھی میں اس نتیجه پر پهنچا هوں که انهوں نے بڑی خدمت بھی کی ہے لیکن میں اس بل کی تائید کرتر هوئر ان سے اپیل کرتا ہوں کہ دو باتوں سے خبر دار رهیں ۔ ایک یه که پاکستان کے مقابلہ میں ہم کھڑے ہو سکینگر یا نہیں اور دوسرے یه که وہ چھٹی

دیں چاھے ٹریڈ میں سبسیڈی دیں

فیکٹری میں جاکر دیکھئر کہ جتنی پاور كنزيوم هونى چاهئر تهى اتنى ان دنوں کنزیوم هوئی یا نهیں هوئی ـ اگر میڈم۔۔وہ کنزیوم نہیں ہوئمی تو اس کے معنی یه هیں که وه فیکٹری نہیں چلی ۔ وہ جعلی رجسٹر بنا سکتر هين اتنا مال آيا اتنا بيجا اس طرح سے بیجا فلاں کے ذریعہ بیجا لیکن یه جو پاور کا کنزمیشن ہے وہ ا**ن** تمام سرکاری دفتروں کے بس میں نہیں ہے جو ان کی تمام انٹریز کو بتلا سکیں ان کی تمام انٹریز کو۔ میرا کہنا یہ ہے اگر ہماری گورنمنٹ كو تسلى هو جائر كه امپورك لائسنس كا ناحائز فائده اڻهايا گيا تو پهر اس طرف وه اشاره كريل تو اچها هو جيسا پنجاب ميں هوا يا كميس اور هوا کچھ لوگوں کی پکڑ دھکڑ هوئی کچھ صحیح پکڑے گئے کچھ غلط پکڑے گئر لیکن اس کا مجموعی اثر بهت اچها هوا ـ اچها هے منو بهائی شاہ بھی اپنر محکم کے ذریعہ کچھ لوگوں کوسچونکه وہ همارے کامرس کے منسٹر ھیں۔پکڑ کر جانچ پڑتال کریں کہ کتنے لوگوں نے بے ایمانی کی تاکه آئیندہ کے لئے انہیں بھی بلیک لسٹ کر دیا جائے۔ یه بد قسمتی هے میڈم-جو یہاں قصه بڑا چل رھا ہے امی چند پیارے لال کا که ان کو پہلے بلیک لسٹ کیا گیا تو کسی منسٹر نے پہلے ان کو چھٹی دے دی که نہیں ان کو ہٹا دو

[شری عبدالغنی] چاہے باہر سے سنگانر میں انسینٹو دیں تو یه دیکھیں که آیا وہ ایمان داری سے اپنی کلوں کو چلائینگر يا كمين ايسا نه هو ميدم-جيسا مين نر عرض کیا تھا نائلن ٹاپس کے نام پر پیچاس لاکھ روپیئر ڈیفنس کے لئر آئر مگر ان کا ایک بھی پیسه کا خرچه نهین آیا لیکن ان دو فرمون نر ایک کروڑ روپیہ بنا لیا۔ ممارے ے ڈپٹی منسٹر صاحب نے فرمایا کہ یہ ۔۔۔ غلط ہے۔ میں نر پوچھا آپ نے کبھی ان کا حساب دیکھا ہے ۔ لیکن وہ تو مارکیٹ ویلیو ہوتی ہے اس سے اندازہ هوتا هے میں ان کی تائید کے ساتھ امید کرتا ھوں کہ میری دونوں باتوں کی طرف منو بھائی شاہ جی دھیان دینگر ۔ ایک یه که پاکستان کے مقابلہ میں کھڑے ہو سکینگر یا نہیں دوسرے یه که سب کا سب وہ نه لیں تاکه بمبئیٰ کے مارکیٹ کی رونق بنی رہے لیکن جو لوگ رات کو کنگال سوئر اور صبح كو بادشاه الهر تو ان كي چهان يين کریں اور اس طرح دونوں باتوں کی طرف دهیان دیں ۔

† श्री अब्दुल गनी (पंजाब): मेडम, मैंने इस बिल के बारे में काफी गौर किया। में समझता हूं कि इस वक्त हिन्दुस्तान में जो भाई सबसे ज्यादा खिदमत कर रहे हैं उनमें एक श्री मनुभाई शाह भी हैं। मैंने उन पर काफी टीका टिप्पणी भी की है लेकिन में महसूस करता हूं कि इस वक्त देश में जो परेशानियां बढ़ रही हैं और देश जो इस वक्त बड़े इम्तहान का सामना कर रहा है उसमें मिस्टर मनुभाई शाह ने काफी दलेरी के साथ हिन्दूस्तान के एक्सपोर्ट को बढ़ाने और फारेन एक्सचेंज हासिल करने में बहुत बड़ी खिदमत की है।

में यह भी महसूस करता हूं अगरचे मुझको आज इस पर कुछ नहीं कहना है क्योंकि मेरे भाई श्री भूपेश गुप्त डिवेल्युऐशन पर अपनी बहस छेड़ने वाले हैं लेकिन यह एक हकीकत है कि दुनिया में बड़े-बड़े करशमे हुए जिनमें कौमों के लीडरों से बाज औकात ऐसी बातें कीं जो बिल्कुल एक अचम्भा थीं और जिसमें काफी मुश्किल का सामना था लेकिन वह कर गुजरे, इसलिए कर गुजरे कि दूसरा और कोई रास्ता उनके सामने नहीं था। इसी तरह में समझता हूं कि इस सदी में मेरी बहन इन्दिरा गांधी जी ने जो यह डिवेल्यूएशन का फैसला किया यह एक बहुत बड़ा कदम है। मैं जानता हूं कि इसमें उनको एक खासा इम्तहान का मुकाबला था लेकिन उन्होंने यह कदम उठाया । इस पर मैं बहस तो तब करूंगा जब कि भूपेश गुप्ता इस बारे में अपनी दलील देंगे, लेकिन मैं यह कहता हूं कि यह एक बहुत बडा वाकया है और मुझे माफ किया जाए अगर मैं कहूं कि पंडित जवाहरलाल नेहरू भी इतना बड़ा कदम नहीं उठा सके जो कि एक बड़े इम्तेहान के वक्त उनकी पुत्री ने उठाया है। १ क ्रा. ५ छ

अब डिवेल्युऐशन के बारे में हमारे भाई अर्जुन अरोड़ा साहब फरमाते हैं कि सिवाए अमेरिका के और कोई देश खुश नहीं। मान लीजिए कि अमेरिका भी खुश न हो वह भी नाराज हो जाए और हमारे देश का इससे भला हो तो हमें उसकी इतनी चिन्ता नहीं है कि अमेरिका राजी होता है या नहीं।

^{†[]} Hindi transliteration.

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अगर देश के सामने सिवाए इस रास्ते के कोई और रास्ता नही रह गया था जो कि इन्दिरा जी ने अख्तैयार किया तो अर्जन अरोड़ा जी को खुश होना चाहिए कि हमारा एक्सपोर्ट अगर बढ जाएगा तो इससे देश मे एक बड़ी ताकत आएगी। और जो वे चाहते है। इस बात पर मनुभाई शाह विचार करे कि बजाए लगजरी गुड्स के हम गन्द्रम मंगावे, फरटिलाइजर मगवाए और उसका ज्यादा इम्पोर्ट हो उन लोगो को इनसिएटिव दे और उसमे परेफेस ज्यादा से ज्यादा फरटि-लाइजर को दे दिया जाए और टेक्टरस को दिया जाय जिससे कि हमारी खेती बाडी अच्छी हो। तो इस तरह की और भी चीजे सजेस्ट की जा सकती है लेकिन मेडम, इस वक्त माग तो उन्होंने यह की है कि वह कुछ इयुटी लगाना चाहते है और इस बारे मे यह हाऊस उसकी मंजूरी दे। वह इस बारे मे हाऊस की राय लेना चाहते हैं। मैं तो सिर्फ यही अर्ज करना चाहता हुं कि अगर पाकिस्तान के मुकाबले में हमारा जूट का जो बारदाना है वह खर्च हो सके तो बेशक बारदाना पर जो ड्युटी वह लगाना चाहते है वह लगाइये, क्योंकि इससे देश का मालिया बढ़ेगा और चाय पर भी ड्यूटी बढ़े कोई बात नहीं जैसा कि चिनाई साहब ने फरमाया है कि पाच कप नही चार कप सही। वह मैं मान सकता हुं वह मुझे पसन्द भी है लेकिन यह कि उधर जूट पर ड्यूटी हो और इधर इनको रॉजूट मंगवाने पर सबसीडी दें तो मैं समझता हं कि इस पर मनुभाई शाह को काफी सोचना चाहिए कि आया पाकिस्तान के मुकाबले मेहम मार्केट मे खड़ेहो सकेगेया नहीं। अगर खड़े हो सकते हैं और अगर उनकी राय मे ऐसा है कि इससे देश को कोई नुकसान होने वाला नही है तो हम उसकी भी ताईद करते है । मेडम, इस वक्त मै सिर्फ एक बात खास तौर पर मनुभाई शाह जी से अर्ज करना चाहता हू और वह यह है कि अब तक का मेरा तजुर्बा बडा तलख है। रॉ-मेटिरियल के लिए जितने इम्पोर्ट लाइसेस दिये गये या

एसेशियेलिटी सर्टिफिकेट जारी हए उसमे बहुत ज्यादा वह है जो कि हकीकत मे, कलो में नहीं चले और जिन का मज़दूरों को कोई फायदा नही हुआ और देश की सनत जिस ढग से बढ़नी चाहिये थी उस ढंग से उतनी नहीं बढी। बहर हाल मैने अर्ज किया कि बम्बई की मार्किट में आए दिन लाखो रुपये के परिमट बेचे जाते हैं और उनकी जाच के बारे में मैने कहा था कि कोई यह कहे कि अब्दूल गनी तुम्हारे पास कसोटी क्या है ? मनुभाई शाह कहे या कोई और कहे तो मैने कहा था कि मेरे पास उसकी कसोटी एक है कि जिसको आपने रॉ-मेटिरियल लाइसेस दिया है उसकी मिल या फैक्टरी मे जाकर देखिए कि जितनी पावर कंज्यम होनी चाहिए थी उतनी उन दिनो कंज्यूम हुई या नहीं हुई। अगर मेडम, यह कंज्यूम नहीं हुई तो उसके मायने यह है कि वह फैक्टरी नहीं चली। वह जाली रजिस्टर बना सकते हैं इतना माल आया, इतना बेचा इस तरह से बेचा फलाँ के जरिए बेचा लेकिन यह जो पावर का कंजम्प-शन है वह उन तमाम सरकारी दफ्तरो के बस मे नहीं है जो उनकी तमाम इण्डस्ट्रीज को बतला सके । मेरा कहना यह है कि हमारी गवर्नमेन्ट को तसल्ली हो जाए कि इम्पोर्ट लाइसेंस का नाजाइज फायदा उठाया गया तो फिर इस तरफ वह इज्ञारा करें तो अच्छा हो जैसा पंजाब मे हुआ या कही और हुआ। कुछ लोगो की पकड धकड़ हुई, कुछ सही पकड़े गये कुछ गलत पकड़े गये, लेकिन इसका मजमुई असर बहुत अच्छा हुआ । अच्छा है मनुभाई शाह भी अपने महकमे के जरिए कुछ लोगो को-चूिक वह हमारे कामर्स के मिनिस्टर है—पकड कर जाच पडताल करे कि किनने लोगों ने बेईमानी की ताकि आइन्दा के लिए उन्हें भी ब्लैक लिस्ट कर दिया जाए । यह बद-किस्मती है मेडम, जो यहा किस्सा बड़ा चल रहा है अमी चन्द प्यारे लाल का कि उनको पहले ब्लैक लिस्ट किया गया तो किसी मिनिस्टर ने पहले उनको चिट्ठी देदी कि नही उनको हटा दो

Levying of Export Duty

[श्री अब्दूल ग़नी] कोई परवाह नही । हालांकि सेकेटरी ने इस पर नोट लिखा था कि उनको ब्लैक लिस्ट पर रखना चाहिए लेकिन मिनिस्टर ने इतनी भी कर्रसी नहीं की कि वह यह कह दें कि रेफर बैक करें और सेकेटरी अपनी राय को बदले और यह दोबारा ब्लैक लिस्ट हुआ तो फिर दूसरे मिनिस्टर साहब ने उनको इजाजत दे दी। यह मै जानता हूं कि यह गलत कदम उठा था और मनुभाई शाह अगर किसी को ऐसा करेंगे तो मेरा दिल कहता है वह फिर हटने वाला नहीं है उसकी तो ब्लैंक लिस्ट में रहना ही होगा। यह ठीक है कि ब्लैक लिस्ट पर से हटाने से फारेन एक्सचेंज का बड़ा रुपया आएगा लेकिन अगर फारेन एक्सचेंज मेडम, इस तरह से खर्च हो जाए कि वह रूपया फिर ब्लैक लिस्ट में चला जाए तो मेरे ख्याल में इससे कोई फायदा नहीं बल्कि नुकसान होगा, इसलिए इन चीजों को मनुभाई शाह ने देखना है वहां मैं यह मानता हूं कि मैने उन पर बहुत टीका टिप्पणी की लेकिन साथ ही मैं इस नतीजे पर पहुंचा हूं कि उन्होंने बड़ी खिदमत भी की है लेकिन मैं इस बिल की ताईद करते हुए उनसे अपील करता हूं कि दो बातों से वह खबरदार रहें। एक यह कि पाकिस्तान के मुकाबले में हम खड़े हो सकेंगे या नही और दूसरे यह कि चिट्ठी दें चाहे देंड में सबसिडी दें चाहे बाहर से मंगाने में इनसेंटिव दें तो यह देखें कि आया वह ईमानदारी से अपनी कलों को चलाएंगे या कही ऐसा नही मेडम, जैसा मैने अर्ज किया था नाइलोन टाप्स के नाम पर पचास लाख रुपये डिफेंस केलिए आए मगर उनकाएक भी पैसा का खर्चा नहीं आया लेकिन उन दो फर्मों ने एक करोड़ रुपया बनाया । हमारे डिप्टी मिनिस्टर साहब ने फरमाया कि यह गलत है। मने पूछा आपने कभी उनका हिसाब देखा है। लेकिन वह तो मार्केट वेल्यू होती है उससे अन्दाजा होता है। मै उनकी ताईद के साथ उम्मीद करता ं कि मेरी दोनों बातों की

तरफ मनुभाई शाह जी ध्यान देंगे। एक यह कि पाकिस्तान के मुकाबले में खडे हो सकेंगे या नहीं दूसरे यह कि सब का सब वह न लें ताकि बम्बई के मार्किट की रोनक बनी रहे लेकिन जो लोग रात को कंगाल सोये और सुबह को बादशाह उठे तो उनकी छानबीन करें और इस तरह दानों बातों की तरफ ध्यान दें।

on certain commodities

श्री राजनारायण (उत्तरप्रदेश): माननीया मुझे आज एक दुरूह कर्त्तव्य का पालन करना पड़ रहा है, कल्पना के जगत से वास्तविकता के जगत में आना है। भाई के० के० शाह तथा बाबुभाई चिनाई के भाषणों को सुनकर ही मैं कुछ कहने के लिये यहा पर उपस्थित हुआ वरना मै इस पर कुछ कहना नही चाहता था। मैं चाहता था कि जब अवमूल्यन पर अच्छी प्रकार से विवाद होगा तब उस समय मै अपने मत का प्रकाशन करूंगा।

तो प्रथम बात में आता हूं क्योंकि अब इस पर मत होगा । भाई के० के० शाह और मनुभाई शाह भी और हमारे अब्दूलग़नी साहब तथा सभी सम्मानित सदस्य एक प्रश्न का जवाब अपने मस्तिष्क से पूछें। अवमूल्यन किसी का भी हो जाय तो क्या यह प्रतिष्ठा की बात है ? मेरा एक यही प्रश्न है । मैं समझता हूं अवमूल्यन स्वतः में अप्रतिष्ठा की बात है। जिसका अवमूल्यन हो गया उसकी इज्जत बिगड़ तो जब भारतीय रुपये का अवमूल्यन हो गया तो भारत की इज्जत बिगड़ी। इस प्रक्त का जवाब भूपेश गुप्ता ढूंढेंगे और आगे चल कर मत देंगे।

दूसरी बात, मैं मत देने के पूर्व, भाई के के० शाह से कहुंगा क्योंकि उनका मत हमें अक्सर मिलता रहा है और आज साक्षात उनको सुनने का मौका मिला । ये प्रथम तो अवमूल्यन के विरोधी थे मगर उसके बाद इन्होंने काफी शोध की और शोध के बाद अवमृत्यन के पक्षपाती हुए है, मगर इनको स्नने के बाद मैं इस निष्कर्ष पर पहुचा हूं कि अवमूल्यन के पक्ष में भी ये सहमत है, इनके उसमे कुछ सुझाव है, अगर उन सुझावो के साथ अवमुल्यन की नीति कार्यान्वित हो, तब ये उसके पक्ष मे है वरना अब भी इन्हें इसके विपक्ष में रहना चाहिये। आज मैने इन्हे समझा। अब जरा इन्ही की बात मै कहंगा । ये कहते है हमको एक सूचिका बना लेनी चाहिये कि हमको किन-किन वस्तुओ का किन-किन पदार्थी का बाहर से आयात करना है और कैसे अपने निर्यात की वृद्धि करनी है ? उसमे आपने फर्टिलाइजर की बात कही-यह फर्टिलाइजर स्वतः मे पूर्ण नहीं है--तो यह फर्टिलाइजर किस उद्देश्य की पूर्ति के लिये है। वह फर्टिल।इजर हमारे देश के सारे अन्न को खा जायेगा। ऐसा है कि हाथी है, हाथी का कोई सूड देख रहा है, कोई पूछ देख रहा है, कोई पाव देख रहा है, और सम्पूर्ण हाथी का शरीर देखने की कोई कृपा नही कर रहा है। न मनुभाई शाह, न भाई के० के० शाह, न भाई बावभाई चिनाई।

श्री कें कें शाह: अरोडा जी का नाम भी लीजिए ।

श्री राजनारायण: अरोडा जी का भाषण तो नित्य प्रति की अपेक्षा अच्छा रहा है क्योंकि आज अरोड़ा के मार्ग का रोडा हमने हटा दिया। तो सवाल यह है कि अगर पूरी कृषि नीति को देखा जाय तो इस सरकार की कृषि नीति इस देश को बिकाने वाली नीति है। हम तो हैरत मे, आश्चर्यचिकत है, अपने मित्र अब्दूल गनी को सुनकर। इनको खाली एक मत्रालय से शिकायत है, और मनुभाई की तो तारीफ ही तारीफ है। जैसे प्राचीन जमाने में राजाओं के जमाने में, चारण अनावश्यकः तारीफ करते थे। मै आता ह वाराणसी से जहा कालीने बनती है, वे कालीने भी विदेशी सुद्रा का माध्यम है । मगर

मनुभाई शाह ने कालीन व्यापार को बिल्कूल चौपट कर दिया है। कैसे चौपट कर दिया है ? (Interruption) कालीन, जिसको आप 'कारपेट' कहते है । उसमे दो लाख आदमी लगे है। इस पर चर्चा सदन में आने वाली थी। इशारे में मैं कह देना चाहता हं अगर मेरे दिमागी स्वास्थ्य की हालत सही है, तो न मालूम कितने मित्रयो को यहा से फौरन, अविलम्ब, हट जाना चाहिये था । एक तो वहीं से आते हैं जहां उनका कालीन का कारखाना है। एक मंत्री यही के है श्री एस० डी० मिश्र, श्यामधर मिश्र उनका भी एक कारखाना है, उनके बाप के नाम था। वह कारखाना आज तक रजिस्टर नही है, वहा जितनी कालीने वनती है .

श्री के के शाह: आपके बनारस के है ?

श्री राजनारायण : बनारस के है। कही के हों। वह कालीन नहीं बन पा रहा है, हम इशारे में कह दे रहे हैं। उस पर हमने दूसरा सवाल दे रखा है। हम के० के० शाह से कहना चाहते है कि यह फर्टिलाइजर कहा लगाएंगे, क्यों कि आज जितनी जमीन मे खेती होती है उसमे महज एक-तिहाई एकड जमीन सिचित हो रही है। इस सरकारी गैर-सरकारी साधन से दो-तिहाई जमीन के लिये सिचाई व्यवस्था नही है। तो यह फर्टिलाइजर आपका क्या होगा [?] केवल **खाद**, यह अपने में काफी नहीं है, इसलिये मैं के के० शाह जी से कहता हूं कि खाद को मंगा कर ही अगर समझते है अन्न का उत्पादन बढ जायेगा, असभव है।

दूसरी बात इसके पहले हमने एक सवाल के रूप मे कहा था कि सायल कजरवेशन, भूमि का क्षरण हो रहा है। यह वर्तमान सरकार जिस गति में चल रही है, अगर उसी गति सं चली तो जो जानकार है, जो समझदार है, अगर पाच पचवर्षीय योजना

[श्री राज नारायण]

भी बीत जाए, जितनी भूमि का क्षरण हुआ है, उतनी ही भूमि पर आप कायम रहें, आगे भूमि का क्षरण न बढ़, तो पांच वर्षीय योजना के बाद वह सम्भव हो सकेगा और उसका संरक्षण हो सकेगा। तो भूमि का जो क्षरण हो रहा है उससे अवमूल्यन का अर्थ नहीं है।

अभी मै आपको बतलाना चाहता हूं कि माननीय गनी साहब ने तो एक ही मंत्रालय का नाम लिया और वे बेचारे सुब्रह्मण्यम् जायेंगे, इसको दुनिया की कोई ताकत नहीं रोक पायेगी अगर हमारे में सद्वृद्धि है। (Interruption) और न मालम देखिये कितने और होंगे। बाप का लगाया हुआ विष वृक्ष बेटी प्रधान मंत्री खा रही है। जो हमारे मित्र ने उदाहरण दिया उनके बारे में कहना है। बाप प्रधान मंत्री ने विष वृक्ष लगाया जो कि इस मुल्क को खा गया और अब बेटी प्रधान मंत्री उस वृक्ष में जो फल हो रहे हैं, उसको हम लोगों को खिला रही है। (Interruption) रुपये का अवमूल्यन तो तात्कालिक चीज है और जब रुपये के अवमूल्यन पर बहस होगी तब जानेंगे। यह तो 20 साल का नतीजा है। पंडित नेहरू से लेकर आज तक जितनी गलत राष्ट्र विरोधी, जन विरोधी नीतियां हुई हैं, उन सबका समुच्चय रूप अवमृत्यन में आया है । इस पर विचार कल होगा और विशद रूप में तथा विस्तार से व्याख्या कल होगी, आज नहीं । (Interruption) मेरा यह है कि जैसे चाय की ही बात ले लीजिये। में इसके बारे में समझाना चाहुंगा क्योंकि भाई के० के० शाह ने कहा...

श्री फे॰ के॰ शाह : लेकिन एक बात है कि विष खाने के बाद आप इतने तगड़े कैसे रहे ?

भी राज नारायण : देखिये, ठीक है। अभी हमारी वह हस्ती है कि जहनुम भी उगल देगा हमको निगलकर । अगर जहन्नुम हमें निगलने की कोशिश करेगा तो उसमें इतनी शक्ति नहीं है, उसमें इतनी कैंपेसिटी नहीं, कूवत नहीं कि वह हमको निगल सके, हमें पचा सके । यह तो उनको पचा सकता है जिनका नाम में भूल जाता हं।

कई माननीय सदस्य : बाबू भाई चिनाई।

श्री राज नारायण: हां, बाबू भाई चिनाई जो बिल्कुल बुद्धि विभ्रम हो गये हैं, जो भ्रान्ति में विचरण कर रहे हैं और जो बुद्धि विभ्रान्त हो गये हैं क्योंकि आज सब कांग्रेस को समझ गये हैं और कोटावाले लोग कांग्रेस के वोट को भी समझ गये हैं। जो शकर मस्तिष्क लोग हैं वही यह कह सकते हैं कि यह कांग्रेस की जो सरकार है वह बहुमत वाली सरकार है, राष्ट्रीय सरकार है और यह सरकार राष्ट्रीय सरकार है। लेकिन मेरा कहना यह है कि कांग्रेस की जो सरकार है वह 38 प्रतिशत वोटों को पाकर, विरोधी वोटों को आपस में बांटने का नतीजा है और उसी की वजह से यह कांग्रेस सरकार बनी है। यह राष्ट्रीय सरकार नहीं है क्योंकि यह अल्पमत का प्रतिनिधित्व करती है। इसलिए मेरा कहना यह है कि यह पोलिटिकल एसपैक्ट है, यह राजनीतिक पहलू है, जिसको मैं कह रहा ह्रं।

दूसरी बात को में कहना चाहता हूं वह हमारे मनुभाई साहब जरा गाँर से सुनें कि अवमूल्यन का इस पर क्या प्रभाव हुआ है।

श्री मनुभाई शाह : एक्सपोर्ट रिजोल्यूशन की बात हो रही है।

श्री राजनारायण : बातें तो बहुत हो गई है। हम तो बोलने ही वाले नहीं थे क्योंकि हमने पहले नाम नहीं दिया था। लेकिन बातें यहां पर इतनी हो गई जिससे मुझे दुख भी हुआ कि ऐसी बातें क्यों हुई। श्री के० के० शाह: श्री भूपेश गुप्त जिम्मेदार हैं।

Levying of Export Duty

श्री राजनारायण : यहां पर बातें सारी थियोरी की हो गई, सारे कैपिटल की हो गई, मारे पूंजीवाद की हो गई, पूंजीवादी कौन है, पूंजीपति कौन है, पूंजी क्या है, यह तो ऐसा हो गया जैसे हम किसी क्लास में बैठे हैं। हमारे चिनाई भाई ने अपना कैपिटलीज्म के बारे में बतलाया कि वह क्या है, सोशलिज्म के बारे में बतलाया कि वह क्या है, क्या सोश-लिज्म की स्टेजेंज हैं। इस तरह से मैं इन अनावश्यक चर्चा में जाना नहीं चाहता हूं। लेकिन में ईमानदारी से एक उदाहरण यहां पर देना चाहता हूं और हमारे श्री मनुभाई शाह इसको कहीं से खोचकर फिट कर लें। हवाई जहाज की जमीन और हवाई जहाज में घास, इसमें डिवैल्युएशन कहां से आ गया ? शान्ताकुज, वहां पर घास का नीलाम होता है। मंत्री महोदय, उनका विभाग, पहले घास का नीलाम करता था 20, 22 और 25 हजार रुपये में। वहां पर क्रिक्टिशस, नाम का एक एसोसिएशन बना हुआ था जो दूसरों को 2 लाख, $2\frac{1}{2}$ लाख और $1\frac{1}{2}$ लाख में नीलाम करता था। जब इस 2 है लाख वाले को पता चला कि यह 20 हजार लेकर हमको 1 है लाख में देता है तो उसने 51 हजार का टेन्डर दे दिया और उसका टेन्डर एक्सेप्ट हो गया उससे इन्कम टैक्स क्लियरेन्स सार्टिफिकट भी मांग लिया गया और उसने यह सार्टिफिकट दे भी दिया । इसके बाद दिल्ली से घंटी खटकी कि नहीं नहीं, इसको मत देना, पूराने को देना, नहीं तो मामला गड़बड़ हो जायेगा। फिर भी 2 हजार रुपया बढ़ोतरी करके उस घास के ठेके को पुरानेवाले आदमी को दे दिया गया । क्या यह रुपया डिवैल्यूएशन से आयेगा और क्या इससे हमारा अवमूल्यन का मामला सुबन्नेगा ? इसलिए मैं यह कहना चाहता हूं कि सारी सरकार, सारा वातावरण इतना भ्रष्टाचार, इतना करणान, अनीति, कुनीति

और दुर्नीति में सड़ गई है कि जिसके बारे में कुछ नहीं कहा जा सकता है। इसके लिए एक ही उपाय है और वह यह है कि जब तक यह सरकार नहीं हटती तब तक न अवमल्यन से सहारा हो सकता है, न बहुमूल्यन से सहारा हो सकता है। आज सारे राष्ट्र का एकमात सहारा यह है कि इस कांग्रेस सरकार को 🖁 उठाकर धड़ाके से फेंक दिया जाय और इस सरकार को बदल दिया जाय तब ही जाकर राष्ट्र बन सकता है। श्री के० के० शाह, श्री मनुभाई शाह, श्री चिनाई और श्री अर्जुन अरोड़ा, जो यह चाहते हैं कि इस परिवर्तन से, इस अवमूल्यन के सहारे राष्ट्र का <mark>भला</mark> होगा, समाज में परिवर्तन होगा, वह होनेवाला नहीं है। माननीया, आप समझदार हैं और आपने गांधी जी का साहित्य पढ़ा होगा। में अपनी बात नहीं कहना चाहता हूं। मे भूपेश गुप्ता और दूसरे लोगों को गांधी जी के साहित्य के बारे में बतलाना चाहता हूं। भाई के० के० शाह जानते होंगे कि महात्मा गांधी जी ने अपनी प्रार्थना सभा में एक बार नहीं, अनेकों बार कहा था कि मै 120 साल तक जिन्दा रहना चाहता हूं। (Interruption) 120 साल तक गांधी जी ने कहा था। गांधी जी ने कहा था कि में 120 साल तक जिन्दा रहना चाहता हूं क्योंकि वे उपनिषद पढ़ते थे। उपनिषद में पूरी उम्र 134 साल होती है। इसलिए गांधी कहते थे कि मै 120 साल तक जिन्दा रहना चाहता हूं। क्या यह सत्य नहीं है कि वही महात्मा गांधी जी जब कांग्रेस के हाथ में हुकुमत की बागडोर आये हुए 6 महीने भी नहीं हुए थे, तो कहने लगे कि में अब इस दुनिया से उठ जाना चाहता हूं और इस दुनिया में रहना पसंद नहीं करता। (Interruption) आज गांधी सिक्का खोटा हो गया है और लोग उसको बाजार में भ्नानही पाते है। अच्छा है कि मैं इस दुनिया से उठा लिया जाऊं। जहां गांधी जी का नाम लेकर हम नई जिन्दगी बनाना चाहते थे, उस रास्ते को कांग्रेस सरकार ने छोड़ दिया है। आज यह सरकार गांधी जी

[श्री राजनारायण]

का नाम लेकर, गांधी जी की दहाई देकर जनता के ऊपर शासन कर रही है। जब तक यह सरकार नहीं हटेगी तब तक इस राष्ट्र का कल्याण नहीं होगा और इस राष्ट्र की जनता का कल्याण होने वाला नहीं है। गांधी जी के चेलों ने गांधी जी के गांधीवाद की पूर्णतया हत्या कर दी है। इसलिए अब कोई प्रश्न नहीं रह जाता है।

श्री शीलभद्र याजी (बिहार) : आप तो समाजवादी थे, गांधीवाद में कैसे पहुंच गये ?

श्री राजनारायण : देखिये सोशलिज्म की परिभाषा।

उप सभापति : आपका समय समाप्त हो गया है।

श्री राजनारायण : माननीया, आप मेरे भाषण का समय समाप्त कीजिये मगर मेरा समय समाप्त न कीजिये । समय समाप्त कीजिये इस कांग्रेस राज का, इस कांग्रेस सरकार का । मैं शीलभद्र याजी से कहना चाहता हं कि सोशलिज्म की परिभाषा यह है "सोगलिजम इज दी टोटल सम आफ ह्य मन नालेज" (Interruption)

[Time bell rings.]

श्री शीलभद्र याजी : मुझे माफ करेंगे उन्हें सोशलिज्म के बारे में, ऐसे स्वतंत्र वातावरण म उसको पढना चाहिये।

[Time bell rings.]

SHRI MANUBHAI SHAH: Madam Deputy Chairman, I am very grateful to the large number of Members of this House, who have made their observations, very valuable in content, on this Resolution. Instead of ranging over the entire subject of economic reform, I will first confine myself to the subject-matter of the Resolution.

namely, soliciting the approval of this august House for these export duties. Devaluation is a monetary reform should not be connected with any sudden accident of the type of an earthquake or allied to any political motivation. I have always taken this reform of devaluation in terms of its technical and economic value. namely, the benefits to be derived therefrom for our underdeveloped country The basic idea among many others is to promote the export earnings of this country. Now the question arises as to how in the post-devaluation period do we go ahead and move forward so that one of the principal objectives of this economic reform is achieved to the maximum extent. There are, Madam, three parts therefore of this resolution which I want to bring to the notice of the House. The first is that the intention of the Government in the postdevaluation measures the series of which we have taken in the last six or eight weeks was to increase the profitability of the exporting units, the exporting industries, and the labour which is working in these exporting industries. Therefore, I can assure Mr. Arjun Arora and the working class and other Members who wanted that a portion of the benefit should go back to the exporting units both in the management investment and the labour field so that they can improve the production of these industries. That is the intention.

If you, Madam, and the House analyse the scheme of things, the maximum duty that we have levied is ad valorem 40 per cent and it is as low as 10 per cent among the entire gamut of about 82 per cent of the export goods which before devaluation were moving on their own motivation. No major assistance was available or was being granted by Government to the traditional exports of India which after devaluation had a windfall of profit or gain to the extent of about 57.5 per cent. Therefore, we allowed 17.5 per cent out of this for the exporting units which certainly could be shared by all the constituent elements in the exporting industries so that the edge in competition, the gain in competition in the world markets could be carried on by our export commodities. If you would have retained this 57.5 per cent as the hon. Member Mr. Sundaram was pointing out, what we would have done is that we would have given a big push to the price spiral.

The intention of the House and the Government being to control the prices so that an incipient inflation of a runaway character does not get into our economy, that would have been result if there were no export duties levied. It is not to mop up any profit or return for the Government or the revenue of the Government but to protect the interests of the working classes and the masses of this country so that a runaway price spiral does not take place in this bulk of commodities which were going without any assistance—and form a major portion of this country's production in agriculture, industry, minerals and other services.

Therefore, the first part was to leave a sizeable margin of profitability; secondly, to mop up the difference so that the prices are stabilised; and thirdly-which is the most paramount consideration before the Government-to see that devaluation does not lead to erosion of the foreign exchange earnings. This is the main consideration why the export duty Resolution is before this august House. If we would not have put these duties ranging from 10 per cent to 40 per cent, it would have been and it has been the case in some commodities where we forgot or we left to chance for the commodity to readjust to the world parity prices, that the prices sank in real terms; that is, the export earnings in terms of the foreign currency, whether dollar or rouble or sterling, actually went down or would have gone down, if we would have not protected and given a shelter to these prices through export duties. So, in terms of a military strategy I would compare the export duties as a fortress or a wall built in order that the army may march on with full protection from the bombardment of the world forces of market operation which always tend to depress the world The terms of trade which this country was gaining in terms of iron ore or oil or cashew nuts or tobacco or mica or manganese ore and the large number of commodities which were without assistance, they would have all fallen in real export earnings if the export duties were not levied. The indirect gain therefore was that this country's exchequer would gain Rs. 160 crores to Rs. 180 crores a year as a result of these export duties. If these export duties were not approved by this august House or imposed by the

Government, the conversion thereof 57.5 per cent which works out to £ 120 million sterling-that would have been lost at the end of the year in terms of foreign exchange earnings, because every exporter of this country would have rushed to sell his goods with a little profit to himself at with each dust cheap prices competing As Mr. Abdul other and underselling. Ghani was pointing out, that had always happened when profits are too excessive in some cases underinvoicing, overinvoicing, underselling, undercutting, etc., would have taken place and there would have been no exporter against protection to the foreign forces to see that the prices well protected. Therefore, the paramount consideration before the Government in this case was, while retaining price stabilisation, while giving an edge to our exporters in the competitive market, to gain something for our industries, something for our labour, something for our commodities: we should see to it that the national interests are paramount and are duly protected. Therefore, this House has to give this limited approach to the export duty as of a character which is more protective and sheltering in its content than anything of an enlargement or promotion of exports.

Mr. Bhupesh Gupta mentioned that we would have to send one and a half times more goods to the United States-and I may also include Soviet Union-as a result of devaluation. His very fear that devaluation will lead to an erosion in real incomes of the nation in terms of foreign exchange by 57.5 per cent was the very reason why we put the export duty to prevent that erosion in income. Therefore. we will not have to sell any more one and a half times more goods to earn the same amount of dollar or the rouble or sterling, but we will practically sell as a result of this mechanism the same amount of commodity as before to earn the same foreign exchange as we used to do before devaluation.

Then, Madam, the question was: Is it possible that these duties may come in the way of export? There is a fear expressed by some hon. Members. I will give them some figures. When jute goods before devaluation were being sold for sackings, for instance, we were receiving Rs. 1800 a tonne. As a result of devaluation on a

[Shri Manubhai Shah.]

Levying of Export Duty

straight arithmetical par value of the rupee the new price should have been Rs. 2826, that is 57.5 per cent added to Rs. 1800. If we would not have put the export duty of Rs. 900, straightway the Rs. 2826 would have gone into the market. The gentlemen in the jute trade, however strong they are, would have liked to sell it at Rs. 1900; Rs. 100 is a big gain on a commodity of Rs. 1800, and the nation would have lost Rs. 926, namely, 30 per cent of the foreign exchange. Under the mechanism of duty if you subtract Rs. 900 of duty on sackings out of Rs. 2826, still the exporter is left with Rs. 1926 as compared to Rs. 1800 Therefore, Rs. 126 is the margin kept for the exporter to be shared by the working class, the management and staff. Then Rs. 900 comes to the Central exchequer for carrying out the welfare activities in various fields as part of the national income and we retain practically the same value in terms of foreign exchange. The same thing about the carpet backing. We have been careful to see that the competition with Pakistan in this very vital field of national interest, which gave us Rs. 184 crores last year (which in terms of sterling comes to £155 million sterling) is protected and increased and not allowed to decrease. On carpet backing we put a duty of Rs. 600 per tonne. There has been an intellectual analysis behind each of the quantum of duty, whether ad valorem or specific, in order to see that the unit value of the commodity does not go down, that we can compete better with our competitors in the world market and yet protect our national interest. The point is at Rs. 2200 per tonne before devaluation, in terms of simple arithmetic the new price would have been Rs. 3465. If we take Rs. 600 duty, the exporter is earning Rs. 2865 which is Rs. 665 more than what he was earning before. I am sure the hon. Members who know the jute industry would agree with me that Rs. 600 extra profit on Rs. 2200-my friend is already nodding his head; obviously he is happy that a lot of more money is going to the jute industry as a result of these export duties.

Madam, I had mentioned as to what was the technique by which we could make devaluation the maximum success. I am

no more interested in the argument of what is right and what is wrong. It is a national decision; it is a fait accompli today; the decision has been taken in the best of motivation to see that the ill-health of a Mr. Rajtemporary character is cured. narain was saying that there was mismanagement for eighteen years. The grand management of this country which the ruling Party has been doing in the last eighteen years is a historical fact written in words of gold. When the history of India would have to be written, you will realise as I realise when I go across the whole world, the 88 underdeveloped countries, that India is the only country-I would not say India is the only country because people may think that I am an Indian and I am boasting-but India is the only underdeveloped country which has done so much in industrialisation and economic It has done so much for development. education. It has done so much for agriculture. It has done so much for mineral development. It has done so much for heavy industries. And it has raised the prestige of this country as no other underdeveloped country has done in the field of It is only a matter of pride planning. that this country has produced leaders of greatness because of its hoary past, of its glorious chapters of ancient culture and civilisation and that human development has been maximum in this country, more than the physical and the material development. It is the human development that we have achieved in terms of more technicians, more doctors, more lawyers, more professors, more humanitarians, more educated men and women in this country coming out of the portals of universities . . .

SHRI BHUPESH GUPTA: And more Ministers.

SHRI MANUBHAI SHAH: We have less Ministers than the Soviet Union. I am not comparing it, because that is a friendly country to which I have paid more visits than Shri Bhupesh Gupta. I have gone to the Soviet Union several times and I am considered to be a great friend of theirs, and I can tell you that...

SHRI ARJUN ARORA: He goes there twice every year.

SHRI MANUBHAI SHAH: You might be going only recently, but I have been going there for a long time.

श्री राजनारायण: आप सरकार में है, जा सकते हैं, इसका क्या कहना।

श्री मनुभाई शाह: जब सरकार में नहीं था, तब भी जाता था।

I have great admiration for that great country.

SHRI BHUPESH GUPTA: I would support you.

SHRI MANUBHAI SHAH: And I have been, therefore, an advocate of the rupee trade which some friends in the Swatantra Party do not like because they do not understand it. The rupee trade is as good as the sterling trade. In some respects, it may be better than various other trades. Anyhow, that is not the point.

What I was trying to say was that devaluation is not the result of any frustration: devaluation is not the result of mismanagement of our economy. Devaluation and economic reform are the great march towards economic emancipation. We walked on the plateaus and valleys came in our way. We crossed the valleys. New the mountain is coming. As I said in the Lok Sabha, it is an exercise mountain climbing. There are occasions in the life of a nation when normal walking, normal going up and down, cannot carry you to the cherished goal, you have to run up the mountains and climb mountains, and mountain climbing can be made successful and it can give character and vigorous health to the nation provided it is done with courage, stead-fastness and skill, which this country is not lack-We shall take steps from day to day and from year to year in the direction which the hon. Members have indicated-giving great attention to agriculture, to increasing the productivity giving more attention to those sectors of the economy where the input of import and the input of foreign exchange are the minimum. We are not wedded to foreign assis-

tance, we are not wedded to foreign aid. Foreign aid is only an assistance for a temporary period till we become self-reliant in our national economy and in that climbing, a very, direction of mountain very difficult exercise is devaluation which we have to pass through and this is one of the steps. And I would say that the House would be reassured that all these steps are being taken with watchfulness. The day we find that the export duty retards the export promotion of that commodity, duty can go. We are not wedded to levying duty as of some sacrosanct, religious character or of some ideological character. Duty is only a mechanism to prevent the fall of the earning of the rupee in real terms and that duty cannot stay one single moment more when the commodity loses marketability and the earning of foreign exchange in the world market. Therefore, I had given an offer in the other House regarding tea on which we had to put a specific duty. We could not devise an ad valorem duty on tea because tea auctions vary from day to day. Those hon. Members who are very much familiar with the Cochin auction, with the Calcutta auction and with the London auction will bear me out that the ad valorem duty was not possible. Therefore we put a specific duty. Now in the specific duty, we are prepared for slabs; one slab, two slabs, three slabs, four slabs. We did it on the basis of the common tea, and I have made the calculation. Rs. 5.60 was the pre-devaluation price. Now we put Rs. 2 as specific duty and at 57.5 per cent. they get the new rate of 8.3. If you had Rs. 2, from Rs. 5.60 it comes to Rs. 7.60 and still there is a marginof 70 paise per kilogram for the present, the most low priced tea. If you take the Darjeeling, the Lepchu, Orange Pekoe and Assam Bottoms and then if you go right up to the hills, then you will find that the duty is hardly 10 per cent. or it comes hardly to 15 per cent. And there is a margin of 42 per cent. for the superior tea. Therefore the export duty is a qualitative pointer that the better the tea you produce, the more the profit you gain. It is in the direction of profit that the duty points out. Even then, there might be some teas of a very, very low quality: for instance, the Green tea. The Amritsar merchants cameto me. We met people from the Dehra Dun area and the Nepal Terai area and they told us that the Green tea cannot

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bear it. We calculated and immediately removed it before we came to the House-that we removed Rs. 2 duty on Green tea. I can assure the House: We are not dogmatic, we are not wedded to the concept of duty as a part of revenue earning. This is not a grab theory. It is a purely promotional, development aspect and if any hon. Member at any time feels any commodity being disabled by any quantum of duty, I am prepared immediately to reconsider and recommend to the Government immediately the withdrawal or reduction or rationalisation of the pattern of duty.

Then, Madam, my friend, Shri Bhupesh Gupta, always says that all trade in this country is bad and therefore, nationalise the foreign trade. I have had many occasions of giving a polite answer here. We are not wedded as a creed to the nationalisation of the foreign trade. And yet, we have never hesitated to take over any amount of trade whatever the protests of the traders may be, if we feel that particularly the taking over in the State sector is in the national interest. From Rs. 10 crores per year just a few years before, the present business commanded by the STC, the MMTC, the MSTC and the IMPEC, the four big public sector trading corporations that we have built up, in the last five years has gone up to Rs. 200 crores worth of trade, in the new terms Rs. 300 crores. And I have already said that the import of foreign cotton on which various Members have expressed their opinion, we are trying to canalise. Many people came to me, many cotton traders. We found that in the national interest, it is good and it will be beneficial in the long run both to the industry and to the trade to canalise it through the State sector. We were not hesitating to do so. At no time were we under the pressure of anybody except the national interest. If the pressure of national interest denotes to us that a particular commodity is important, we shall take it in the public sector. It is not a matter of competence or incompetence. My friend, Shri Babubhai Chinai, said that the Government is very competent in many respect but may be it is very incompetent in nationalising foreign trade. I do not want to join issue with him. What I say is this, competence or incompetence; apart from that, if the private people are competent, may be the Government is also competent. there any benefit in taking over 10,000 varieties of cotton textiles in this public sector and then make a fool of ourselves? Does it increase the foreign trade? Does it give us more foreign exchange? Does it save, by taking over the import of certain commodities, any foreign exchange to the Merely to paint everybody nation? black tar all across the line and generalise that all the people of this country, importers and exporters, are not good men or that they are not properly behaving is, I think, the worst condemnation that ever can come from anybody's mouth. Indian people are as honest as anybody else in the world. My own experience of the last five years in this line shows me that out of 8½ lakhs of exporters and importers that I deal with, the overall bad cases-Ghani Saheb was referring to themwould be less than 200. I am not saving that it is all right; there are some bad people who are doing this. But what is their quantum, what is their number, what is their percentage as compared to the great nation that India is? And therefore, because there is a black sheep, can we say that the whole flock of sheep is black? 1 am quite sure that Ghani Saheb and Shri Bhupesh Gupta never wanted to say that all the Indian people are like that. There are very, very honest merchants here. As a matter of fact, many times, even when we try to do something which is not very correct, the merchants come and tell us privately that this is the correct thing and that the other thing is not correct, and we accept their advice. There is no shame in that. Therefore, I beseech, to us nationalisation of the foreign trade is not the panacea for all the evils. Wherever we feel that the taking over in the public sector of any trade which is in bulk can give us the strength of bargaining to us, we shall do so. For instance, take iron ore, take manganese ore. Four years before there was a public debate that Government should not take over iron ore, manganese ore. What we found was, that we were up against the great giants of the world, in Japan in the steel mills, in Germany in the steel mills and in Italy, in the steel mills. They bargained from a position of strength. All the steel importers of Japan had one association to buy iron ore. Now, what is the benefit in sending thousands of weak

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people from this country who cannot enter into a ten or twenty-year contract to sell one tonne or 15 tonnes or 200 tonnes or 5000 tonnes a year? Is there any big, giant exporter in this country who owns all the mines of India? Therefore, Government becomes an ore exporter and helps these small units to give them strength, to underwrite all the risk of exports and to canalise it properly. And we have seen-from six million tonnes, we have gone up to 14 million tonnes. We propose to go to 30 million tonnes. This is the proof where the public sector can give real leadership to the various industries. Therefore, I would urge upon Shri Babubhai Chinai to convey to the members in the mercantile community that they should not feel that if time Government intervention at any comes, it is as though we are trying to grab something. It is to give them strength. Just now I may tell Shri Bhupesh Gupta. do not go along by dogmatic feelings, that because it is nationalisation, everything will go through or that any benefit will come to the Government or the people. Certainly we are with him if he can prove and demonstrate to us that jute trading by being taken over will give us instead of Rs. 180 crores, Rs. 190 crores or Rs. 200 crores. We will be with him. But it does not happen. Even in the Soviet Union, I have seen that trading is a person-to-person job, so subjective in its contacts. People have to meet each other, from India United States, from India to the Soviet Union, from India to Czechoslovakia, from India to England and vice-versa. It is the contact which you build on a person-to person basis that is the greatest subjective character of foreign trade. Keeping this in mind I can assure the hon'ble House that wherever it is necessary, in order to give this strength to the national economy, if any commodity which is in bulk or where it is more vulnerable in the national interest and greater profitability to the country, to take over the same for external trade in the public interest we shall never hesitate to do so. This Party has never hesitated in the past and it shall never hesitate in the future to expand foreign trade in public sector.

Madam, Mrs. Sathe was saying about the import of cotton. I have had the privilege of circulating a note on this account to all the Members of Parliament. It is not as if

we are importing out of the pleasure of it. We are qualitatively and quantitatively deficient in cotton. If we have to clothe the people of this country we have to do that. The minimum that we are giving yards per capita. It is the lowest consumption in the world. Shall we deny to them the cloth? Shall we deny to them what they need in the daily use and also less export of about Rs. 100 crores? Do you want to stop it? And what will be the result? The African countries are as under-developed as we are. They can say if we do not buy their cotton, they would not buy our goods. This is what they have done to Japan. The other day Tanganyika issued a decree banning all the Japanese goods to be imported in that country only because Japan in that year failed to buy their cotton. They have only a few commodities while we have ten thousand commodities to export to the African and the Middle-East countries. They say you want only to sell to us and buy nothing from us. Even when we became self-sufficient in cotton, which we must be, as early as possible, we must dynamise our agriculture, increase the productivity per acre, even then it would be paying to this nation in the long run to buy their cotton, manufacture goods, export more so that both our cotton and their cotton combine and produce larger wealth for us. Reciprocity is the real principle in international trade. If everybody wants to be like Hitler on the principle of autarchy, national self-sufficiency, closing the door of his own country to the wide world and wanting to push their things in other people's land. shall be the fate? It will meet the fate of Hitler. He was the last pseudo-economist who advocated autarchy as the principle of economics. There has never been in the past and, I hope, there shall never be in the future one who forgets that international trade means international inter-dependence. Unless you are inter-dependent on the whole world community, in respect of your community you cannot expect your goods to be received by them with pleasure and love and affection and money unless you buy their goods. Therefore, it is on that principle that I would be each Mrs. Sathe, who raised that point many times, to appreciate the principle of bilateralism. multi-lateralism in foreign trade before we say that cotton imports are a burden to this country.

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Well, Madam, there were many other points which have been raised but I do not propose to take much time of the House. Mr. K. K. Shah laid great emphasis on the price line of essential commodities. have narrated here on the floor of this House how many steps we have taken and yet I cannot say that we have fully succeeded. The circumstances in this country are so complex. On foodgrains, on essential drugs, on vanaspati, on cloth, on articles of mass consumption we have statutory control. There are some other basic items of engineering goods which have been bringing under price regulations with some satisfactory results. I am not fully satisfied. The Government or the Party, is not fully satisfied. And, therefore, I would beseech the co-operation of the honourable House that in each and every commodity which is of mass consumption and is required by the people of the country in a great quantity, if there are talks of scarcity or talks of rise of prices, let us know, we shall try to rush them. In the last two months we must have rushed goods to 80 to 90 places. That had an effect on the local prices. I am not saying that we shall be able to resolve all circumstances, but we shall take steps to see that inflation is kept in check and that the average index of price does not rise beyond a point which will be detrimental to the very process of devaluation.

Then, Madam, the last point which had been made was regarding my comment on the consumption of tea and other commodities being reduced. I would like to take this occasion, Madam, before this honourable House to appeal to them that while production is the key to all success, whether it is national income or export, we nust energise in every sphere, production and more production. That is what we 1ave been doing the last twenty years. Now is the time to see that out of every supee invested and every unit or erg of numan energy put into the labour, we must better productivity. There is no nswer to the Indian problem except higher productivity and higher production, higher production not by increasing the investnent only but every rupee invested should tive now a wealth of not twelve annas,

fourteen annas but fifteen annas. we do that, whatever amount of larger investment we do it will go to waste. Therefore, it is very necessary that the honourable House and the hon'ble Members, while certainly criticising whenever there are weaknesses, should concentrate in their constituencies on this question appealing to people because it is a national problem. It is not a political problem. Devaluation does not belong to one party or the other. The international parity of the rupee for the Communists is not different from what it is for Congressmen or for the P.S.P. or the Independent Members. The rupee is the same for everybody. Therefore, this is a national problem. The production is the key to success, productivity is the key. And I would, therefore, appeal for the co-operation of the whole House to see that productivity and production are increased.

on certain commodities

Now, when productivity increases. we solve all our problems? Do we create surpluses of such an enormous character, with the living standards going up, with the national income going up, everybody wanting two shirts instead of one? And unless and until there is restraint in domestic consumption, we, Madam, cannot achieve our ends in a short period of time, and that is why my appeal for saving one cup of tea was there. I was not denying to the millions of this countrymen one cup of tea which is their legitimate due. But if there are two cups, can we make it one? If there are four cups, can we make it three? One cup in this country means almost 20 million kilograms, another 10 to 12 crores of rupees.

We have been consuming in the last ten years from 51 million kilograms to 194 million kilograms. Ceylon in the same period has almost 11 to 12 million kilograms, almost static consumption. Therefore, I am appealing like this. Will we be worse off by drinking one cup less of it and will we get lesser nutritional standard by reducing one cup? Therefore, it is a common appeal. Supposing, for instance, we decide that one yard of cloth we put on less. Instead of 15 yards, let us have 14, 13 or 12 yards. One yard means 500 million yards, and 500 million yards means

Rs. 60 crores worth of foreign exchange. Now, is it a wrong appeal? Am I asking for tightening the belt too much which is absurd or impracticable? I know that we are already tightening our belt. Poverty in this country is colossal; it is classic and, therefore, we want to root it out. It is for the future needs that we suffer today the birth pangs of this order so that a new order of prosperity may come in, so that more foreign exchange can be earned. There. fore, domestic restraint is inbuilt into any country which is developing. With the massive population of India, it is here that the august House can join in the appeal to the whole country. We are not killjoys. We do not want to reduce the people to poverty or to privations. But there is a way of doing things. What had happened to England after the War? I was there for some years after the War. They used to be given two eggs per week when normally their people were consuming 20 to 25 eggs per week. What were they doing? Sugar was totally denied to us and the great professional luxury of black tea and black coffee rose out of the war, out of the ashes of the last war. Throughout the world the black coffee came in because they wanted to export sugar rather than consume it. Per week we were getting only two cubes and four pieces of chocolates, that is, 1½ ounces when the normal consumption in Britain was 100 lbs. per year. And it produced a new nation.

SHRI AKBAR ALI KHAN: Bread was also rationed.

SHRI MANUBHAI SHAH: Yes, bread was also rationed. And this created a new nation. Whenever I went to Harrow in all the stores what was written? The shelf was full of goods. But they wrote "for export", "for export", "for export". They were not consuming in the country. Now that is the self-denial given to the generations of people who want to build posterity which is glorious and which is prosperous. So we deny ourselves a little bit today so that our tomorrow can be better.

I do not believe in saying, "Let us take away morsel of food from their mouth". I will be the last person to say that because I know that they live hardly on a few mersels. But there are possibilities. In a

selective manner select such items which have a world market where we, the leaders of public opinion, can guide the large masses and take them with us. They only need a little lead from the top to see what are the possibilities. There is cashew There are many, many items where we can certainly save a little bit more today to build a better tomorrow. fore, I hope, my friend, Mr. Bhupesh Gupta, while he might have any views on political matters will not stint his co-operation to us in appealing to the masses of the people and to the classes of the people of this country to save a little more for export, to make it possible to render a surplus for export now, not out of supply minus demand. That type of surplus in this country is not going to arise in the next thirty years. If we say that production must be so much more, that we consume all that we can and then whatever tit bits are left, whatever crumbs are left we export, then we have no future. Foreign trade cannot be built in a developing country like that. Foreign trade can be built only on the blood and the bones and the sweat and great sacrifice of the people of this country so that in future the foreign trade can make the country viable. Unless our balance of payments improves in the next ten years, I can assure you no amount of devaluation will help us. Devaluation is a great exercise and we must make it a success seeing to it that every measure that is necessary, rational and in national interest, is taken in the field of post-devaluation measures. Madam, this is one of the measures in order to save the value of the rupee in exports.

THE DEPUTY CHAIRMAN: The question is:

"In pursuance of sub-section (2) of section 4A of the Indian Tariff Act, 1934 (32 of 1934), this House approves of the Notifications of the Government of India in the Ministry of Commerce S.O. No. 1696, dated the 6th June, 1966, as amended vide Notification No. 43(3) Tar/66, dated the 6th June, 1966, S.O. No. 1841, dated the 15th June, 1966, S.O. No. 1940, dated the 27th June 1966, and S.O. No. 2133, dated the 15th July, 1966, levying export duty on sacking (cloth, bage, twist yarn, rope and twine), jute manufactures of certain

[The Deputy Chairman]

description, cotton waste (all sorts), tea, all oilcakes other than copra and ground-nut oilcakes, tobacco manufactured, mica, all sorts, hides, skins and leather, tanned and untanned, all sorts, but not including manufactures of leather, and coir and coir manufactures from the date of such Notifications."

The motion was adopted.

THE DEPUTY CHAIRMAN: There is the next Resolution on devaluation, to be moved by Mr. Bhupesh Gupta. What is the desire of the House? Shall we sit till 5.30?

HON. MEMBERS: On Tuesday.

THE DEPUTY CHAIRMAN: I am leaving it to the House.

SHRI AWADESHWAR PRATAP SINHA (Bihar): It should come when Mr. Bhupesh Gupta is fresh.

THE DEPUTY CHAIRMAN: The House stands adjourned till 11 a.m. to-morrow.

The House then adjourned at one minute past five of the clock till eleven of the clock on Friday, the 12th August, 1966.